



# Gujarat Pollution Control Board

PCB Id: 14983

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details** **BEIL INFRASTRUCTURE LIMITED** **Outward No: 41081-29/06/2023**

Email : dalwadibd@beil.co.in  
Telephone : -  
PLOT NO:9701-16, 9801-28,9901-28,9601-04,10001-10008,G-7&8,7924-27,,  
--- 9401-9412,9501-9506,7905 E to H, GIDC, Ankleshwar, ----,  
Ankleshwar - 393002  
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 740678 ( H.O.Reference ) Ro Name : Ankleshwar

**2 Type / Scale / Sector / Status :** RED / LARGE / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

**3 Inspection Dt & Time :** 12/06/2023 11:30 / Air , Water , Hazd **Person Contacted :** Mr Dinkar Trivedi- DGM

**4 Env Audit Detail : Sch : 1 , Faculty of Engineering and Technology , Year : 2017 , On Dt :**

Commissioned Dt : 01/07/2016 Production Start Dt : 21/07/1997 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 717.400 Dom : 26.000 **Borewells: 1**

**6 Waste Water generation / Discharge (klpd) :** Ind : 444.500 Dom : 26.000 **Tubewells: 0**

**7 Consumer No.(Electric Meter):** **Source of Water Supply: GIDC**

**8 Disposal Mode of Industrial / Domestic :** Common E.T.P / Soak Pit

**9 Discharge Pt / Final Receiving Body (Ultimate):** CETP -Enviro Technology Ltd, or reuse in BEIL / Arabian sea through NCTL u.g. pipeline

**10 Status of water consent Under the Water Act,1974:** AH-126201-31/07/2027 Last Inward:269455-17/12/2022[DEX]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : P-Chemical Dousing Tank,P-Collection Tank,P-Holding Tank,P-Pri Settling Tank,Primary,S-Aeration Tank,S-Settling Tank,Secondary,T-Carbon Filter,T-Reverse Osmosis,T-Sand Filter

**12 Whether Industry is a member of CETP ?** No

**13 Boilers=1 , DG Sets=2 , Flue Gas =5, Process =7 , ETP Cap = 56 , Capacity of All = --**

APCM Details : Bag Filter,Cyclone ,Low Nox Burner ,Not Applicable,Scrubber,Water Scrubber

Fuel Used : H.S.D,Natural Gas

Stack Attached to : .... Any Other,Boiler,D.G. Sets,Incinerator

**14 TSDF Name :** B.E.I.L, Ankleshwar [14983]

**15 Lab Charges Pending : NIL** **Water Cess Charges Pending : NIL**

**16 Last Env. Form V : 2021-2022** **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-05**

**17 Last 3 Legal Action :**

| Insp Dt    | Act | Leg Dt     | For       | Insp ID | IR-Leg | Type | Out No |
|------------|-----|------------|-----------|---------|--------|------|--------|
| 21/12/2022 | NOT | 16/03/2023 | 31A,33A,, | 698038  | NOT    | APP  | 736590 |
| 21/12/2022 | NOT | 16/03/2023 | 31A,33A,, | 698038  | NOT    | APP  | 735447 |
| 10/08/2022 | SCN | 10/02/2023 | ---       | 681838  | SCN    | SCN  | 703363 |

**Monthly Patrak Data : Last Return : 202305** **HAZD Waste Disposal : 8889.420 (254 Trucks)**

| Electricity Units Consumed in month            | Water Consumed in month                   | Effluent Discharged in month      |
|--|---|-----------------------------------|
| Production - 3238, ETP - 273161, APCM - 274052 | Meter Reading - 191112, Kilo Litre - 3980 | Meter Reading - 0, Kilo Litre - 0 |



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## One Time Updatations

|   |   |   |  |
|---|---|---|--|
| 0 | - Air - Water - Hazd ACTs Applicability ?           | Air, Water, Haz                                 |  |
| e | - Electric Company Name (Power Supply)              | DGVCL   |  |
| p | - On East Direction of the location of the Company  | Agricultural land                               |  |
| p | - On North Direction of the location of the Company | GIDC Ind. Estate                                |  |
| p | - On South Direction of the location of the Company | Residential area                                |  |
| p | - On West Direction of the location of the Company  | GIDC Ind. Estate                                |  |
| o | - Production since (Date) or Proposed               | 21/07/1997                                      |  |
| g | - Nos of Stacks ( Flue Gas & Process )              | 0, 0  |  |
| k | - <b>Recycler Registration Valid ??</b>             | Yes   |  |
| j | - Name & Address of MAIN Re-Cycler                  | -----   |  |
| h | - Regd with T.S.D.F                                 | BHA-B.E.I.L, Ankleshwar [14983]                 |  |
| i | - Recyclable Hazd Waste Disposal to                 | O/s State                                       |  |
| f | - Display Board Provided at the Entrance ?          | Yes   |  |
| l | - CETP Name   | ETB-Enviro Technology Ltd., Bharuch (BHA-15074) |  |
| n | - Nos of Flow-Meters - W.C / W.W.G / ETP =          | 0, 0, 0   |  |
| d | - Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)   | No.   |  |
| m | - W.W.G Treatment thru Pri / Sec / Tertiary / N.A : | Primary   |  |

## General Observation

|   |   |          |  |
|---|---|----------|--|
| a | - R.O File No   | ID:14983 |  |
| a | - Is the Industry in Operation ??                             | Yes      |  |
| b | - <b>Industry Operating without CCA</b>                       | No.      |  |
| c | - <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>   | No.      |  |
| d | - <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>    | No.      |  |
| e | - <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b> | No.      |  |
| f | - Industry Name CHANGED in recent times ??                    | No.      |  |
| g | - <b>Has Regn with CETP or TSDF expired ??</b>                | No.      |  |
| h | - Seperate Energy Meter for A.P.C.M ?                         | Yes      |  |
| h | - Provision of any STAND-BY Pump ??                           | Yes      |  |

## Air Related

|   |   |          |  |
|---|---|----------|--|
| a | - <b>Fuel Type confirmitive with CCA ?</b>                | Yes      |  |
| b | - <b>Av. Fuel Consumption EXCEEDING CCA limits</b>        | No.      |  |
| c | - <b>APC Measures confirmitive with CCA conditions ??</b> | Yes      |  |
| d | - ALL APCMs are in operation                              | Yes      |  |
| e | - SMF availability  | Provided |  |
| f | - <b>Thick Smoke observed in Flue Gas/Processes ??</b>    | No.      |  |
| g | - <b>ph of Scrubbing Media as per requirement ??</b>      | Yes      |  |
| h | - Ultimate Disposal of Scrubbing Media                    | Re-Use   |  |
| i | - Nos of Samples : Stack & Ambient                        | 1, 0     |  |

## GEM

|    |  |     |  |
|----|--|-----|--|
| 18 | - Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date | Yes |  |
|----|--|-----|--|

## Haz Waste Related

|   |   |       |  |
|---|---|-------|--|
| a | - <b>Haz waste Catg confirmitive with CCA</b>                         | Yes   |  |
| b | - <b>H.W generation exceeding CCA limits</b>                          | No.   |  |
| c | - <b>Collection, Storage, Treatmnt, Disposal Facility Adequate ??</b> | Yes   |  |
| d | - Reusing or Recycling of Haz Waste by Industry ?                     | No    |  |
| e | - LogBook / XGN Manifests / Disposal Records TALLYING ??              | Fully |  |



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|   |   |        |  |
|---|---|--------|--|
| f | - Stock of Haz-Waste @ premises/Whether EXCESS ?  | ----   |  |
| g | - Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?  | Yes    |  |
| h | - Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity) | Yes    |  |
| i | - Technical capability and equipment complying with the SOP/Guideline?  | Yes    |  |
| j | - Is unit complying the conditions given in SOP/Guidelines?   | Yes    |  |
| k | - Facility is adequate for the applied process  | Yes    |  |
| l | - Passbook is maintained?   | Yes    |  |
| m | - Details of PLI, if applicable   | Having |  |
| n | - Details of safety specs provided by the facility  | ----   |  |
| o | - Separate storage area for Haz. Waste for the utilization or generation from the process is provided?                  | Yes    |  |
| p | - Quantity of Hazardous waste procured as per CCA?  | Yes    |  |

## Water Parameter

|   |   |          |  |
|---|---|----------|--|
| b | - Source of Water Supply                                | GIDC     |  |
| c | - W.W.G is EXCEEDING the CCA Limits                     | No.      |  |
| d | - W.W Disposal as per the Consent Conditions ?          | Yes      |  |
| e | - Was the ETP in operation ?                            | Yes      |  |
| f | - Treatment System ADEQUATE to handle existing effluent | Adequate |  |
| g | - Did u observe ANY ILLEGAL Discharge ??                | No.      |  |
| h | - Nos of Samples collected                              | 04       |  |

### Remarks :

Common Infrastructure facility

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

### Site Observations during Inspection, PCB-ID: ( 14983 )



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This unit is inspected with reference to Routine monitoring & HO letter No GPCB/HAZ-GEN-756/739304/ 2023 dated – 17-04-2023. This is a facility for Hazardous wastes for final disposal of their authorized member units through common TSDF, Incineration, Multiple effect evaporation, spray drying, Decontamination, reprocessing of plastic waste, Ewaste dismantling & recycling and pre-processing of waste for co processing by GPCB authorized units. During inspection, Haz. Waste disposal on TSDF is not going on as monsoon closure is under completion stage. Presently landfilling waste is stored in monsoon shed. During inspection one composite sample of Haz. Waste is collected from the Monsoon shed. The leachate generated from TSDF is collected and treated through MEE plant. Unit is also receiving effluent from member industries through tanker for MEE. During inspection incineration plant-1 (old), CMEE, spray dryer with respective APCMs are found in operation. During visit provided decontamination facility is not found in operation and plastic processing of decontaminated plastic carboys/drums is observed going on. In Drum decontamination facility unit has provided hood cover on drum washing area and it is connected to existing scrubber & ID fan of old pre processing area located just near decontamination facility. During the inspection, manually segregation and dismantling of ewaste is going on. Unit has provided suction hood with alkali scrubber system for suction and control of gaseous emissions from the pre-processing pits and during visit the same is found in operation. Received High COD effluent member units are being feed into CMEE. The MEE condensed water is partially reused and remaining is disposed to CETP of ETL. MEE concentrated water treated/disposed though provided spray dryer and spray dryer salt is disposed in own TSDF. Unit is maintaining the operational logbook of MEE. Various water samples are collected as mentioned in sample details. Unit is having one STP (ASP based) for treatment and reuse of domestic w/w in cooling tower. during visit STP is found in operation. Unit has provided quencher, dry scrubber, and Bag filter & scrubber systems individually as APCM with both incinerators. During visit, Incinerator Plant -1 is in operation. Primary temperature is – 986 deg. Cent & secondary temperature is 1145 deg. Cent. The reading of OCEMS attached to incinerator – 1 is noted as PM – 23 mg/NM3, NOX – 35 mg/ NM3, SOX – 21 mg/NM3, HCL- 0 mg/Nm3 and OCEMS attached to Spray Dryer is noted as PM- 33 mg/NM3. Details for the last month, regarding landfill waste received, incinerable waste received & incinerated as well as waste sent for co-processing, w/w sent to ETL, water Cons., w/w evaporated in MEE, plastic granules manufactured, Leachate Gen. & treatment details, Disposal of discarded containers, Status of landfill cell etc. is uploaded as pdf. Fugitive emissions observed from ID fan of spray dryer. During visit instructions given to the unit as per written note. The Details are uploaded as pdf. [697]-29/06/2023

~ RO Comments/Reply :This unit is inspected with reference to Routine monitoring & HO letter No GPCB/HAZ-GEN-756/739304/ 2023 dated 17-04-2023-29/06/2023

I recommend : a. Keep on Records + Notings

W.C Notings: -----[697-DEE]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

local વિસ્તારના residential વિસ્તાર માં health hazard ને લગતી study report રજૂ કરવો.

આગામી વર્ષ ઋતુ ને ધ્યાને રાખી જરૂરી pre monsoon activities હાથ ધરવી તથા pre monsoon planning નો compliance report રજૂ કરવો તેમજ કોઈ પણ પ્રકારનું contaminated rain water એકમની બહાર ન જાય તેની ચુસ્ત તકેદારી રાખવી.

એકમના spray dryer ના ID Fan ના discharge માં minor fugitive emission જોવા મળેલ જેની જરૂરી મરામત કરાવી અને આધાર સહ જાણ કરવી.

## Compliance Observed in this Inspections.



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| Instructions in Previous Visits and Reply   | Insp Det         | Instruction Status |
|---|------------------|--------------------|
| 4. Online sensor for SO <sub>2</sub> in spray dryer stack is found not in operation.; The SO <sub>2</sub> sensor attached to the Spray dryer had encountered a technical issue and the vendor was working on it. Lately the vendor has taken the sensor for maintenance to the workshop. Meanwhile, manual monitoring of stack is regularly carried out. (27/06/2023)   | 737047(10/05/23) | ---                |
| 2. Scrubbing solution of spray dryer plant showed pH @9-10 on pH strip, having high ammonia smell.; There is a sensor installed in the scrubber tank and as soon as pH goes below 9, addition of caustic solution automatically starts in the tank. Around 9.30 pm, it was observed that the sensor was malfunctioning, and the pH had gone low around 8 (as mentioned in the logbook), hence manual addition of caustic solution was immediately started & sensor was taken for maintenance. Since addition of caustic had already started, scrubbing solution pH was found to be okay when measured through pH strip i.e., 9 - 10 and smell of ammonia from the scrubbing solution was indicative that proper scrubbing of ammonia was taking place and not going into environment. The sensor was stabilized and started working efficiently by 11:00 pm. A picture of auto generated report is attached as Annexure-I in hard copy for your ready reference. (27/06/2023) | 737047(10/05/23) | ---                |
| 3. As per your logsheet pH of scrubbing solution was between 7-8 between 9.30 pm and 10.45 pm.  | 737047(10/05/23) | ---                |
| 1. Unit is visited with reference to telephonic complaint regarding air pollution.  | 737047(10/05/23) | ---                |
| 5. EC ની Condition મુજબ નવા cell માટે Pizometric well બનાવવા બાબતે સ્પષ્ટતા કરવી તેમજ હયાત Pizometric wells ની વિગતો with GPS cordinates રજુ કરવી.; As per the requirement we already have 6 nos. upstream & 6 nos. downstream borewells within the premises which is sufficient as per CPCB guideline. The map showing all piezometry borewell with co-ordinates is attached in hardcopy. (27/04/2023)   | 734355(20/04/23) | Still Pending      |
| 4. Phase IV ના cell B માં એક Leachate well બનાવવાનું બાકી હોય તો તેની કાર્યવાહી સત્વરે પૂર્ણ કરવી.; Leachate generated from the developed base area of cell-B will be collected through the cell-A phase IV leachate well, and leachate generated from the overlap area will be collected through already-existing leachate wells from phases I and III. With the future development of Cell-B, the required leachate well for cell-B development will be developed. (27/04/2023)   | 734355(20/04/23) | Still Pending      |
| 6. છેલ્લા ત્રણ માસના waste receipt, disposed water consumption, w/w generation, leachute generation, disposal વિગેરે માહિતી આધારસહ રજુ કરવી.; The last three months waste received, and disposal data are attached in hardcopy. (27/04/2023)  | 734355(20/04/23) | Still Pending      |
| 2. એકમમાં construct થયેલા phase IV cell B ની બાકી construction ની કામગીરી પૂર્ણ કરવી તેમજ તેનો layout map સહિતની વિગત રજુ કરવી.; The remaining construction of base area of cell-B Phase IV will be developed in post monsoon period. The layout showing the same was attached in hardcopy. (27/04/2023)  | 734355(20/04/23) | Still Pending      |
| 3. Proposed phase IV cell B માં કેટલા portion માટે base બનાવેલ છે તથા કેટલા portion માં existing phase I માં overlap થવાનો છે તેના dimension with GPS cordinates રજુ કરવું.; The construction details of cell-B were mentioned in hardcopy reply in table form and GPS co-ordinate showing layout is attached in hardcopy. (27/04/2023)   | 734355(20/04/23) | Still Pending      |
| 1. EC compliance તથા EC to CTE compliance report રજુ કરવો.; EC compliance and EC to CTE compliance are attached in hardcopy. (27/04/2023)   | 734355(20/04/23) | Still Pending      |



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|---|------------------|---------------|
| 1. છેલ્લા મહિનામાં આપના એકમ દ્વારા received થયેલ દરેક પ્રકારના waste(landfill, insineration, co-process, plastic, E-waste વગેરેની) disposal સાથેની વિગતો રજુ કરવી તથા water consumption, w/w generation/disposal તથા Haz. waste generation/ disposal/ Present Stock ની વિગતો રજુ કરવી.<br>; The last month waste received, and disposal data are attached in hardcopy. (27/04/2023) | 733498(15/04/23) | Still Pending |
| 2. અગાઉ આપેલ સુચનાઓ પૈકી પડતર સુચનાઓનું પાલન કરવું.; We had complied with the points which were given during previous visit. (27/04/2023)   | 733498(15/04/23) | Still Pending |



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## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (14983)

### A Sample Details

| Sr | Act | Ph/Temp/Air Sampled                 | Time      | Type | Sampling Point  | Col-Cond         |
|----|-----|-------------------------------------|-----------|------|---|------------------|
| 1  | A-2 | 450lit for pm & 90lit for nh3 / 110 | 1225-1310 | REP  | stack attach to spray dyer ~ stack attached to spray dryer  | 7/5701           |
| 2  | H-7 | -- / -                              | 1230-1230 | REP  | composite h.w. sample collected from temporary monsoon shed ~ composite hazardous waste sample from | composite sample |
| 3  | W-6 | 7 to 8 on ph strip / 30             | 1215-1215 | REP  | w/w sample collected from final outlet of stp ~   | light yellow     |
| 4  | W-6 | 7 to 8 on ph strip / @50            | 1205-1205 | REP  | w/w sample collected from spray dryer feed tank ~   | brown            |
| 5  | W-6 | 9-10 on ph strip / @40              | 1155-1155 | REP  | w/w sample collected from mee condensate tank ~   | yellow           |
| 6  | W-6 | 4-6 on ph strip / 40                | 1145-1145 | REP  | w/w sample collected from mee feed tank ~   | brown            |

### B Process Stacks

| Sr | Stack attached to | Mts | Remark   | Details of APCM | Probable Pollutants. |
|----|-------------------|-----|--|-----------------|----------------------|
| 1  | Spray Dyer        | 45  | 9000 kg/hr                                     | FIL, CYC, WSC   | PM-150,              |
| 2  | ... Any Other     | 5   | waste handling area                            | SCR             | HCL-20, CHI-9,       |
| 3  | ... Any Other     | 5   | landfillable waste stabilization area scrubber | SCR             | PM-150, HCL-20,      |
| 4  | ... Any Other     | 12  | landfillable waste stabilization area scrubber | SCR             | PM-150, HCL-20,      |
| 5  | ... Any Other     | 15  | tank farm area                                 | SCR             | HCL-20, CHI-9,       |
| 6  | ... Any Other     | 15  | co - processing area                           | SCR             | HCL-20, CHI-9,       |
| 7  | ... Any Other     | 15  | co - processing area                           | SCR             | HCL-20, CHI-9,       |

### C Flue gases Stacks

| Sr | Stack attached to | Mts | Remark                   | SMF | APCM     | Fuel        | Consp-Unit   | Insp Remk    |
|----|-------------------|-----|--------------------------|-----|----------|-------------|--------------|--------------|
| 1  | Incinerator       | 45  | Incinerator-I (Old)      | YES | FIL, SCR | Natural Gas | 8000 NM3/DAY | in operation |
| 2  | D.G. Sets         | 11  | D.G.Set (600 KVA)        | YES | N.A      | H.S.D       | 0.200KL/Hr.  |              |
| 3  | Boiler            | 30  | 5 TPH, FO 350 KG/HR      | YES | LNB, N.A | Natural Gas | 440          |              |
| 4  | Incinerator       | 45  | Incinerator-II (New)     | YES | FIL, SCR | Natural Gas | 8000 NM3/Day |              |
| 5  | D.G. Sets         | 30  | D.G.Set (975 KVA) 2 Nos. | YES | N.A      | H.S.D       | 0.340 KL/HR  |              |

### D Details about Hazardous Waste Management :

| Sr | Source of Hazardous Waste   | Catg    | Qty/Year       | HW Disposal Management                 |
|----|---|---------|----------------|--|
| 1  | Chemical sludge from waste water treatment                                    | I -35.3 | 0.000-M.T      | COL, DSS, STO, TRA, DST                |
| 2  | Chemical sludge from waste water treatment                                    | I -35.3 | 109.500-M.T    | DSS, CYC                               |
| 3  | Ash from incinerator and flue gas cleaning residue                            | I -37.2 | 12632.000-M.T  | COL, DSS, REC, REU, STO, TRA, DST      |
| 4  | Empty barrels/containers/liners contaminated with hazardous chemicals /wastes | I -33.1 | 1404.000-M.T   | COL, DSS, DEC, OTH, CYC, STO, TRA, DET |
| 5  | Used or Spent Oil   | I -5.1  | 7.800-M.T      | COL, DSS, OTH, CYC, REC, REU, STO, TRA |
| 6  | Empty barrels/containers/liners contaminated with hazardous chemicals /wastes | I -33.1 | 108000.000-M.T | COL, DCO, REU, STO, DET                |
| 7  | Chemical sludge from waste water treatment                                    | I -35.3 | 2697.350-M.T   | COL, DSS, STO, DST                     |
| 8  | Chemical sludge from waste water treatment                                    | I -35.3 | 33200.400-M.T  | DSS, STO                               |
| 9  | Concentration or evaporation residues   | I -37.3 | 43200.000-M.T  | CIW, COL, DSI, REC, STO, TRA           |

### E Products :



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| Sr | Product Name   | NOC Qty     | CCA Qty           | Applied Qty | Inspection Remark   |
|----|--|-------------|-------------------|-------------|---|
| 1  | co- processing of waste at cement industries   | 0.000       | 0.000 - M.T       | 0.000       | Waste Mix Liquid: 16000 MTPA, Waste Mix Solid- 10,000 MTPA      |
| 2  | Decontamination of drums   | 0.000       | 18000.000 - NOS   | 0.000       |   |
| 3  | e- waste collection, storage, transportation, dismantling, recycling & refurbishing. | 1000.000    | 2750.000 - M.T    | 1000.000    | Applied for CCA - Capacity is 1000 MTPA                         |
| 4  | etp (map + asp +ro)  | 150.000     | 300.000 - MT3     | 150.000     | ETP (MAP designed for 150 m3/day)                               |
| 5  | incinerator  | 0.000       | 1800.000 - M.T    | 0.000       | Incinerator Cap. is 60 MT/Day                                   |
| 6  | Incinerator Plant -II (New)  | 0.000       | 1800.000 - M.T    | 0.000       | Incinerator Cap. 60 MT/day, with WHR Boiler                     |
| 7  | MEE  | 0.000       | 10800.000 - M.T   | 0.000       | MEE capacity is 360 MT/Day                                      |
| 8  | Plastic Granuler (recyclable)  | 0.000       | 75.000 - M.T      | 0.000       | -   |
| 9  | Processing of Plastic waste to reuse as RDF  | 0.000       | 100.000 - M.T     | 0.000       | -   |
| 10 | Secured Landfilling  | 0.000       | 2300000.000 - M.T | 0.000       | Phase-I &II   |
| 11 | secured landfilling phase iii  | 300000.000  | 1500000.000 - M.T | 300000.000  | Phase:III: 1158000 MT applied for Capacity Enhancement 3 Lac MT |
| 12 | secured landfilling phase IV   | 1340000.000 | 2680000.000 - M.T | 1340000.000 | Phase IV  |
| 13 | Spray Dryer  | 9000.000    | 45000.000 - KGS   | 9000.000    | Applied for CCA - Capacity is 9000 Kg/Hr                        |

## F Raw material :

| Sr | Raw Material Name      | Capacity - Unit / Month |
|----|------------------------|-------------------------|
| 1  | 30 % hydrochloric acid | 0.003 - M.T             |
| 2  | 30 % naoh              | 2.180 - M.T             |
| 3  | 85% h3po4              | 0.945 - M.T             |
| 4  | activated carbon       | 0.000 - M.T             |
| 5  | bentonite powder       | 60.000 - M.T            |
| 6  | Carbon                 | 0.050 - M.T             |
| 7  | cationic poly          | 0.004 - M.T             |
| 8  | caustic                | 2.040 - M.T             |
| 9  | cement                 | 15.100 - M.T            |
| 10 | fly ash                | 51.600 - M.T            |
| 11 | lime                   | 10.000 - M.T            |
| 12 | lime for stabilization | 1.000 - M.T             |
| 13 | mgcl2.6h2o             | 1.664 - M.T             |
| 14 | naoh(100%) basis       | 7.000 - M.T             |
| 15 | Natural Gas            | 0.000 - NM3             |
| 16 | polyelectrolyte        | 0.007 - M.T             |
| 17 | polymer                | 0.750 - M.T             |

## G Water Consumption & Generation Break up

| Sr | Water Code (Qty in klpd - Kilo Ltr per Day) | WC : 743.400 | WWG : 470.500 | Water Source | Remark   |
|----|---|--------------|---------------|--------------|--|
| 1  | Agriculture                                 | 0.000        | 0.000         |              |  |
| 2  | Boiler Feed                                 | 270.000      | 8.000         | SIDC         | Boiler, DM Plant   |
| 3  | Cooling Water                               | 20.000       | 2.000         | SIDC         |  |
| 4  | Domestic Purpose                            | 26.000       | 26.000        | SIDC         |  |
| 5  | Mnfg Process                                | 247.000      | 60.000        | SIDC         | WC: Processing & WWG: Bleed water from incinerator                             |
| 6  | Others .....                                | 86.400       | 48.000        | Borewell     | SPD scrubber   |
| 7  | Others .....                                | 83.000       | 315.500       | SIDC         | WC: Gardening, Landfill Construction & WWG: Leachate, Condensate, Washing etc. |
| 8  | Spray in Mines                              | 0.000        | 0.000         |              |  |
| 9  | Wash Water                                  | 11.000       | 11.000        | SIDC         | Drum washing   |

## H Solid Waste

Inspection Team : N H PARMAR, SSA - Acharya Ravikumar j, AEE

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.



**Gujarat Pollution Control Board**  
( Inspection Report ) - Air, Water, Hazardous

PCB Id: 14983

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By(N H PARMAR,SSA )

**Submission of Quarterly report by the SPCB/ PCC to MoEF&CC, CPCB on Performance of Operation of the Common TSDF/ HW Incinerator (For the period from Jan'23 to March'23)**

|      |  |  |  |   |   |
|------|--|--|--|---|---|
| (1)  | Name & Address of the SPCB   | Gujarat Pollution control board  |  |   |   |
| (2)  | Date of visit to common TSDF/ Common HW incinerator  | 12.06.2023   |  |   |   |
| (3)  | Name and contact addresses of the official visited TSDF/ HW Incinerator<br>Telephone/Mobile No.<br>Fax No.<br>Email:   | <b>N.H.Parmar – SO</b><br><b>R.J.Acharya – AEE</b><br><b>GPCB- RO Ankleshwar.</b><br><b>Ro-gpcb-ankl@gujarat.gov.in</b>  |  |   |   |
| (4)  | Name & Address of HWTSDF   | M/s. BEIL Infrastructure Ltd.<br>Plot No. 9701-16,9801-28,9901-28,9601-9604,10001-10008, G-7&8,7924-27,9401-9412,9501-9506,7905 E TO H, GIDC-Estate, Ankleshwar Dist. Bharuch. |  |   |   |
|      | Contact Person<br>Telephone/Mobile No.<br><br>Fax No.<br>Email:  | Mr. B.D. Dalwadi<br>M: 09909994959<br>Tel: (02646) 253135, 225228<br>Fax: (02646) 250297<br>Email: <a href="mailto:dalwadibd@beil.co.in">dalwadibd@beil.co.in</a>              |  |   |   |
| (5)  | Validity of Consent under Water Act, 1974  | 31.07.2027 (Provisional CTO No.: AWH-126148)   |  |   |   |
| (6)  | Validity of Consent under Air Act, 1981  | 31.07.2027 (Provisional CTO No.: AWH-126148)   |  |   |   |
| (7)  | Validity of Authorization under HW (M,H & TM) Rules, 2008  | 31.07.2027 (Provisional CTO No.: AWH-126148)   |  |   |   |
| (8)  | Total number of Member Industries sent their wastes during the period (from <b>01.01.23 to 31.03.23</b> ) and the quantity of wastes in tons (pl. attach during the quarter) | <b>Sent Waste</b>  | <b>Landfill</b>                        | <b>Incinerator</b>  |   |
|      |  | <b>No. of Ind.</b>   | 241                                    | 195   |   |
|      |  | <b>Waste in MT</b>   | 67,762.07                              | 21,122.78   |   |
| (9)  | Member Industries which have not sent their waste (Pl. attach list of such member industries)  | Member Not sent waste:<br>Landfill – 520<br>Incinerator -698   |  |   |   |
| (7)  | Statement w.r.t total quantity of HW received, treated and disposed or accumulated since commissioning of the facility   |  |  |   |   |
|      | Sr. No.  | Description  | <b>Type of HW and Quantity in Tons</b> |   |   |
|      |  |  | <b>Direct Landfillable Waste</b>       | <b>Incinerable</b>  | <b>Landfillable waste which require pre-treatment</b> |
|      | (i)  | Opening Stock of the Hazardous Waste (as on <b>01.01.23</b> )  | 30339.53 MT                            | 3179.057 MT   | -   |
| (ii) | Total quantity of hazardous waste received during (from <b>01.01.23 to 31.03.23</b> )  | 67762.07 MT  | 21122.78 MT                            | <ul style="list-style-type: none"> <li>• 143.29 MT Stabilization for Metal</li> <li>• 39,237.75 MT of waste required</li> </ul> | -   |

|    |  |   |               |               | Neutralization and Solidification  |   |
|----|--|---|---------------|---------------|--|---|
|    | (iii)  | Total hazardous waste treated and disposed during the quarter <b>(01.01.23 to 31.03.23)</b>     | 39,381.04 MT  | 3491.00 MT    | <ul style="list-style-type: none"> <li>• 143.29 MT Stabilization for Metal</li> <li>• 39,237.75 MT of waste required Neutralization and Solidification</li> </ul>  | - |
|    | (iv)   | Total Hazardous waste send for co Incineration during the quarter <b>(01.01.23 to 31.03.23)</b> | -             | 17741.17 MT   | -  | - |
|    | (v)  | Closing Stock of the hazardous waste at the end of the quarter                                  | 19339.53 MT   | 3069.653 MT   | -  | - |
|    | (vi)   | Cumulative receipt of hazardous waste since commissioning                                       | 4000319.97 MT | 447209.233 MT | -  | - |
|    | (vii)  | Cumulative hazardous waste disposed of since commissioning                                      | 3980980.44 MT | 308476.730 MT | -  | - |
|    | (viii)   | Cumulative hazardous waste send for co incineration   | -             | 135060.062 MT | -  | - |
| 9  | Comments on compliance to the conditions of the consents under water Act, Air Act and Authorization under HW (M,H & TM) Rules  |   |               | :             | Monthly monitoring of this common facility is carried out and sampling of stack and hazardous waste is also done on monthly basis  |   |
| 10 | Comments on the monitored data provided by the operator in comparison with the monitored data of SPCB, if any (Ambient air quality, GW from monitoring wells, Gaseous emissions from the incinerator stack, vents provided to the capped SLF, soil characteristics around SLF) |   |               | :             | Monthly monitoring of this common facility is carried out and sampling of stack and hazardous waste is also done on monthly basis. Unit is having well established laboratory for analysis and unit is also carrying out sampling with respect to Air, water & Haz by third party through regular basis. |   |
| 11 | Any abnormal observation w. r. t operation and maintenance of the TSDF/ HW incinerator   |   |               | :             | No   |   |

# 367

|    |   |   |
|----|---|---|
| 12 | General comments based on field visit (w.r.t storage conditions, stacking, labelling, records, spillage, leachate, fire protection & control and other safety measures, housekeeping, on-line monitoring instruments any other) | Fugitive emissions from ID fan of spray dryer observed. Unit is instructed to control it. |
| 13 | Action taken if any   | ---   |

Station: Ankleshwar

Date: 12.06.2023.

**Point wise comments w.r.t HO letter No - GPCB/HAZ-GEN-756/739304/ 2023 dated – 17-04-2023**

1. Current status of TSDF :- Currently phase I, Phase- II & Phase – III are closed. Presently Phase IV- Cell – A is in use and unit has applied CCA for operation of Phase – IV – cell – B. In Future unit will be using space available above Phase -I to III for further expansion of Phase – IV.
2. Status of habitation as to how far the habitation from TSDF site is there and whether there is any possibility of the buffer zone being created of 500 Meter. :- During the inspection of surrounding area one residential area namely Shukan Residency (having @ 25 houses) is observed @ 200 Meter aerial distance from the existing TSDF of this unit. Hence prima facie, no possibility of 500 Meter buffer zone.
3. Report with respect to health hazard to the resident of the local area. :- Unit was instructed to submit the details of any such activity done by unit is past. In respect to which unit has submitted that they will carryout such study in local residential area shortly.

BEIL INFRASTRUCTURE LIMITED

Data for the Month of May'23

PCB ID: 14983  
Visit Date: 12.06.23

01. Landfill Waste Received: 23915.53 MT

To Landfill site: 28915.53 MT

Stored in monsoon shed: 0 MT

02. Incinerable Waste Received and Incinerated:

| Receipt Qty.: 7591.54 MT          |                |            |         |       |          |
|-----------------------------------|----------------|------------|---------|-------|----------|
| Aqueous                           | Organic Liquid | Semi Solid | Solid   | Tarry | Total    |
| 4890.09                           | 2010.47        | 209.23     | 421.83  | 59.92 | 7591.54  |
| Incineration Qty.: 1200.832 MT    |                |            |         |       |          |
| 353.379                           | 415.282        | 155.134    | 264.347 | 12.69 | 1200.832 |
| Stock as on 31.05.23: 3319.895 MT |                |            |         |       |          |

03. Pre-processing:

a) Total Quantity received for Incineration: 7591.54 MT

b) Quantity Pre-processed : 6346.63 MT

04. Wastewater sent to ETL for treatment:

| Scrubber water from Landfill (KL) | Leachate from Landfill (KL) | Condensate from MEE (KL) | W/W from Plastic Processing Plant (KL) | Lab. Washing/storm water (KL) | Storm water (KL) | Total (KL) |
|-----------------------------------|-----------------------------|--------------------------|--|-------------------------------|------------------|------------|
| 0                                 | 0                           | 1580                     | 0                                      | 0                             | 0                | 1580       |

05. In-house solid waste generated & disposed at Landfill site:

| Burnt Ash (MT)                                      | GCT Ash (MT) | Lime Ash (MT) | Non-Hazardous waste (MT) | MEE (SPD Salt) (MT) | Total (MT) |
|---|--------------|---------------|--------------------------|---------------------|------------|
| 684.54  | 72.1         | 384.97        | 0                        | 1401.18             | 2542.79    |
| ** Lime Ash reused for landfill waste stabilization |              |               |                          |                     |            |

06. Water consumption: 3980 KL

07. Wastewater received for CMEE: 4866.715 MT

08. Wastewater evaporated in CMEE plant:

| Total Waste Received (MT) | Waste Evaporated (MT) | Salt Generated (MT) | Condensate Generation (KL) |
|---------------------------|-----------------------|---------------------|----------------------------|
| 4866.715                  | 6842.33               | 1401.18             | 3379                       |

09. Leachate Generation: 1839 KL

*Handwritten signature and date*  
12/06/23

10. Plastic Granules Manufactured: 20.75 MT

11. Disposal of containers:

| De-contaminated containers (Nos.) | Drum sold (MT) |
|-----------------------------------|----------------|
| HDPE                              | MS             |
| 300                               | 0              |

Receiving Party: M/s. ALKA ENVIRONMENT PROJECTS PVT. LTD.

Address: 408-A, Shivalik-5, Near Mahalaxmi crossroad, Paldi, Ahmedabad.

12. Status of Landfill Cell:

| Sr. No | Phase No. with Capacity | Cell No.                | Status                 |
|--------|-------------------------|-------------------------|------------------------|
| 01     | Phase - I               | All cell Completed.     | Closed                 |
| 02     | Phase-II                | Cell 1 to 12 (Part)     | Closure in progress    |
| 03     | Phase - III             | Cell-1                  | Closed                 |
|        |                         | Cell-2, Cell-3, Cell- 4 | Closure in progress    |
| 04     | Phase - IV              | Cell A                  | Currently in operation |
| 05     |                         | Cell-B                  | Currently in operation |

14. Wastewater outlet Meter Reading up to dated 31.05.23:

| Sr. No. | Plant   | Meter Readings |
|---------|---|----------------|
| 1.      | Landfill  | 123220         |
| 2.      | Plastic Plant   | 123160         |
| 3.      | MEE Feed  | 266556         |
| 4.      | MEE condensate (1 <sup>st</sup> & 2 <sup>nd</sup> effect) | 92170          |
| 5.      | MEE condensate (3 <sup>rd</sup> effect)                   | 45512          |
| 6.      | SPD Feed  | 112211         |

15. E-waste:

- Qty. received during month: 4 MT
- Stock as on 31.05.23: 18.6 MT

*Signature*  
12/06/23

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# Gujarat Pollution Control Board

PCB Id: 24763

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Vapi Green Enviro Ltd.

Outward No: 50603-15/05/2023

Email :  
ic.cswp@vgelvapi.com

PLOT NO: 4807, 4807 A etc,  
GIDC SITE, PLOT NO.4807,  
PHASE-IV - 396195

Telephone :  
09714008449

DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 734020 ( H.O.Reference )

Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / MEDIUM / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 19/04/2023 12:05 / Air , Water , Hazd Person Contacted : Mr.Pradeep Kadu-I/C(CSWP)

4 Env Audit Detail : Sch : 1 , S N Patel Institute of Tech. & RC , Civil , Year : 2017 , On Dt :

Commissioned Dt : 11/06/2000

Production Start Dt : 01/04/1997

Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 60.000 Dom : 25.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 60.000 Dom : 20.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: GIDC water supply

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): Through Tankers to CMEE Plant at VGEL CETP / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: AWH-123065-02/02/2024 Last Inward:259184-12/09/2022[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 0 , Capacity of All =

APCM Details : Scrubber,Settling Chamber,Water Sprinkler

Fuel Used : ldo

Stack Attached to : Incinerator

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2021-2022 Water Cess Return : 2017-2018 HW Monthly Return : 2023-03

17 Last 3 Legal Action :

| Insp Dt    | Act | Leg Dt     | For | Insp ID | IR-Leg | Type | Out No |
|------------|-----|------------|-----|---------|--------|------|--------|
| 26/05/2021 | SCN | 23/08/2021 |     | 606364  | SCN    | ROU  | 598631 |
| 03/01/2020 | SCN | 19/02/2020 | ,   | 553071  | SCN    | COM  | 555291 |
| 26/07/2017 | SCN | 04/02/2019 | ,   | 446186  | SCN    | NOT  | 493702 |

Monthly Patrak Data : Last Return : 202303 HAZD Waste Disposal : 5810.393 (0 Trucks)

| Electricity Units Consumed in month    | Water Consumed in month               | Effluent Discharged in month          |
|--|---------------------------------------|---------------------------------------|
| Production - 2708, ETP - 1, APCM - 450 | Meter Reading - 1798, Kilo Litre - 55 | Meter Reading - 333, Kilo Litre - 138 |

15/05/2023

1/4 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 24763

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

|   |   |       |  |
|---|---|-------|--|
| a | - Is the Industry in Operation ??                             | Yes   |  |
| a | - R.O File No   | 24763 |  |
| b | - <b>Industry Operating without CCA</b>                       | No.   |  |
| c | - <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>   | No.   |  |
| d | - <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>    | No.   |  |
| e | - <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b> | No.   |  |
| f | - Industry Name CHANGED in recent times ??                    | No.   |  |
| g | - <b>Has Regn with CETP or TSDF expired ??</b>                | N.A   |  |
| h | - Seperate Energy Meter for A.P.C.M ?                         | No.   |  |
| h | - Provision of any STAND-BY Pump ??                           | No.   |  |

## Air Related

|   |   |          |    |
|---|---|----------|----|
| a | - <b>Fuel Type confirmitive with CCA ?</b>                | No.      | NA |
| b | - <b>Av. Fuel Consumption EXCEEDING CCA limits</b>        | No.      |    |
| c | - <b>APC Measures confirmitive with CCA conditions ??</b> | Yes      |    |
| d | - ALL APCMs are in operation                              | No.      |    |
| e | - SMF availability  | Provided |    |
| f | - <b>Thick Smoke observed in Flue Gas/Processes ??</b>    | No.      |    |
| g | - <b>ph of Scrubbing Media as per requirement ??</b>      | Yes      |    |
| h | - Ultimate Disposal of Scrubbing Media                    | N.A      |    |
| i | - Nos of Samples : Stack & Ambient                        | 0, 0     |    |

## GEM

|    |   |     |      |
|----|---|-----|------|
| 18 | - Where Authorization Under BMW Rules 2016 obtained ?<br>Provide Authorization No. / Date | No. | n.a. |
|----|---|-----|------|

## Haz Waste Related

|   |  |       |      |
|---|--|-------|------|
| a | - <b>Haz waste Catg confirmitive with CCA</b>  | Yes   |      |
| b | - <b>H.W generation exceeding CCA limits</b>   | No.   |      |
| c | - <b>Collection, Storage, Treatmnt, Disposal Facility Adequate ??</b>  | Yes   |      |
| d | - Reusing or Recycling of Haz Waste by Industry ?  | No    |      |
| e | - LogBook / XGN Manifests / Disposal Records TALLYING ??   | Fully |      |
| f | - Stock of Haz-Waste @ premises/Whether EXCESS ?   | ----- |      |
| g | - <b>Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?</b>                                      | No.   | n.a. |
| h | - <b>Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)</b> | ----  |      |
| i | - <b>Technical capability and equipment complying with the SOP/Guideline?</b>  | Yes   |      |
| j | - <b>Is unit complying the conditions gives in SOP/Guidelines?</b>   | Yes   |      |
| k | - <b>Facility is adequate for the applied process</b>  | Yes   |      |
| l | - <b>Passbook is maintained?</b>   | Yes   |      |
| m | - <b>Details of PLI, if applicable</b>   | ----- |      |
| n | - <b>Details of safety specs provided by the facility</b>  | ----- |      |
| o | - <b>Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?</b>                | No.   | n.a. |
| p | - <b>Quantity of Hazardous waste procured as per CCA?</b>  | No.   | N.A. |

## Water Parameter

|   |   |                  |  |
|---|---|------------------|--|
| b | - Source of Water Supply                              | GIDC water syply |  |
| c | - <b>W.W.G is EXCEEDING the CCA Limits</b>            | No.              |  |
| d | - <b>W.W Disposal as per the Consent Conditions ?</b> | Yes              |  |
| e | - Was the ETP in operation ?                          | Not Applicable   |  |



# Gujarat Pollution Control Board

PCB Id: 24763

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

|   |   |   |              |
|---|---|---|--------------|
| f | - | Treatment System ADEQUATE to handle existing effluent | Not Required |
| g | - | Did u observe ANY ILLEGAL Discharge ??                | No.          |
| h | - | Nos of Samples collected                              | 5            |

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 24763 )

This inspection is carried out (1) in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No.GPCB/HAZ. GEN-756/739304/ date 17/04/2023 and (2) Submission of Quarterly Report by the SPCB/PCC to MoEF, CPCB on 'Performance of Operation of the common TSDF (for the period from January-23 to March-23. Detail IR along with photographs is attached in pdf file which may please be referred.

[665]-10/05/2023

~ RO Comments/Reply :Process according to IR & AR . Looking to the IR This IR for KFR-15/05/2023

I recommend : a. Keep on Records + Notings

W.C Notings: -----[665-AEE]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

2. Submit the compliance of the NGT order dated 06/04/2023 in matter of O.A. No. 92 to 96/2021 at R.O. VAPI in 3-days.
3. Submit quarterly compliance report at R.O. VAPI in 3-days.
4. Submit time found action plan for capping of the extension cell no. 4.1 & 4.2 (extension).
1. In contexts with NGT order dt.06/04/2023 in matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No.GPCB/HAZ. GEN-756/739304/ date 17/04/2023 submit the (i) Report with respect to health hazardous to the residents of the local area.

## Compliance Observed in this Inspections.

| Instructions in Previous Visits and Reply                                   | Insp Det         | Instruction Status |
|---|------------------|--------------------|
| 1. You shall submit quarterly data of waste received (OCT-2022 TO DEC-2022) | 702973(01/02/23) | Fully Complied     |



# Gujarat Pollution Control Board

PCB Id: 24763

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24763)

### A Sample Details

| Sr | Act  | Ph/Temp/Air Sampled    | Time      | Type | Sampling Point                       | Col-Cond   |
|----|------|------------------------|-----------|------|--------------------------------------|------------|
| 1  | W-21 | 7 - 8 on ph strip / 30 | 1310-1310 | REP  | from leachate collection well no-1 ~ | Brownish   |
| 2  | W-20 | 7 - 8 on ph strip / 28 | 1300-1300 | REP  | from borewell no- 7 (downstream ) ~  | COLOURLESS |
| 3  | W-20 | 7 - 8 on ph strip / 28 | 1250-1250 | REP  | from borewell no- 6 (downstream ) ~  | COLOURLESS |
| 4  | W-20 | 7 - 8 on ph strip / 28 | 1235-1235 | REP  | from borewell no- 10 (upstream ) ~   | COLOURLESS |
| 5  | W-20 | 7 - 8 on ph strip / 28 | 1225-1225 | REP  | from borewell no-8 (upstream ) ~     | COLOURLESS |

### B Process Stacks

### C Flue gases Stacks

| Sr | Stack attached to | Mts | Remark                | SMF | APCM        | Fuel | Consp-Unit | Insp Remk |
|----|-------------------|-----|-----------------------|-----|-------------|------|------------|-----------|
| 1  | Incinerator       | 30  | haz waste incinerator | N.A | SCR,SET,WSP | ldo  | 20lits/hr  |           |

### D Details about Hazardous Waste Management :

| Sr | Source of Hazardous Waste                  | Catg    | Qty/Year      | HW Disposal Management |
|----|--|---------|---------------|------------------------|
| 1  | Chemical sludge from waste water treatment | I -35.3 | 70000.000-M.T | REC                    |

### E Products :

| Sr | Product Name                     | NOC Qty | CCA Qty         | Applied Qty | Inspection Remark |
|----|----------------------------------|---------|-----------------|-------------|-------------------|
| 1  | Hazardous Waste Dump Site (TSDF) | 0.000   | 12000.000 - M.T | 0.000       | crux              |

### F Raw material :

### G Water Consumption & Generation Break up

| Sr | Water Code (Qty in klpd - Kilo Ltr per Day) | WC : 85.000 | WWG : 80.000 | Water Source | Remark |
|----|---|-------------|--------------|--------------|--------|
| 1  | Agriculture                                 | 25.000      | 7.000        |              |        |

### H Solid Waste

Inspection Team : Mr. Tandel devalkumar v - D.V.Chaudhari, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(Mr. Tandel devalkumar v )

### Vapi Green Enviro Ltd. (TSDF) PCB ID: 24763

- This inspection is carried out (1) in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No.GPCB/HAZ. GEN-756/739304/ date 17/04/2023 and (2) Submission of Quarterly Report by the SPCB/PCC to MoEF, CPCB on 'Performance of Operation of the common TSDF (for the period from January-23 to March-23.
- Details of the 3 points given in GPCB letter No.GPCB/HAZ. GEN-756/739304/ date 17/04/2023 is as below:

#### **[1] Current status of TSDF site**

- This is TSDF site located at Plot No.4807,4807-A, GIDC Site, Phase-IV-3961 95, Tal: Pardi & Dist: Valsad having valid CCA for [1] Cell I to 4 (Existing): Capacity 7,50,000 MT (Closed), Cell 4.1 to 4.2 (Existing): Capacity 6,50,000 MT (Closed), Cell No.1 & 2 Extension: Capacity 2,00,000 MT (New).

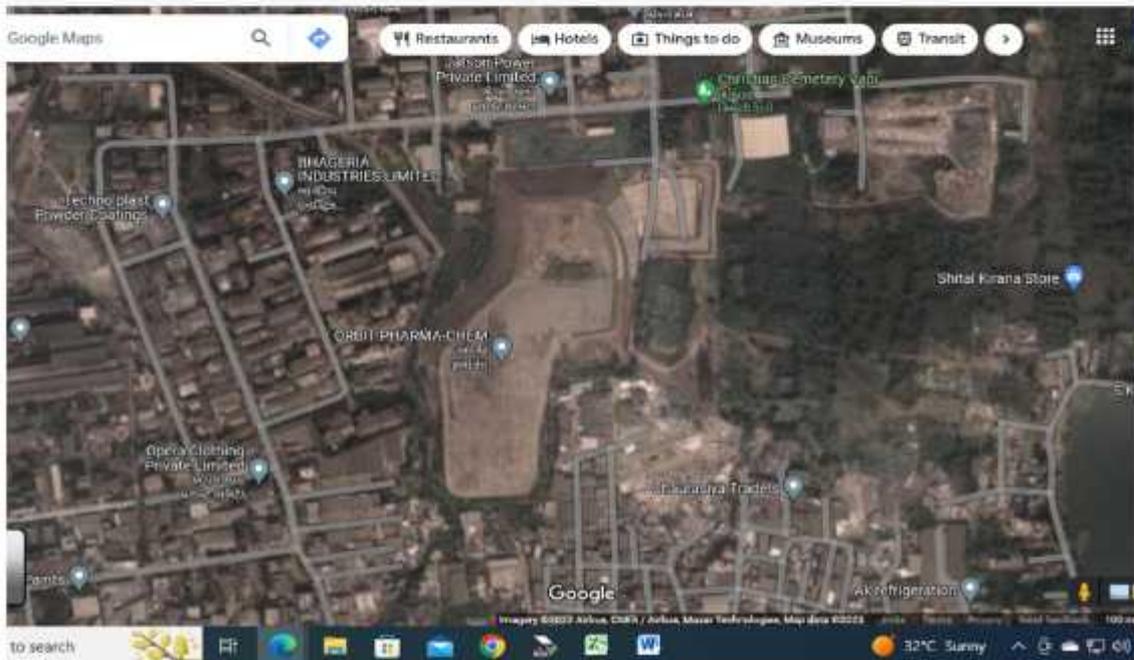
| No. | Cell no.  | Status  |
|-----|---|---|
| 1   | Cell I to 4 (Existing): Capacity 7,50,000 MT (Closed)     | Closed and capped   |
| 2   | Cell 4.1 to 4.2 (Existing): Capacity 6,50,000 MT (Closed) | Closed and covered with regulatory soil<br>Capping pending, hence instructed for the same |
| 3   | Cell No.1 & 2 Extension: Capacity 2,00,000 MT (New)       | In filling stage  |

- During inspection TSDF site is found in operational and filling of hazardous waste is observed going on in new cell no.1 &2 extensions.
- Three bore wells in upstream side [no.8 -10 m depth, no.9-20m depth, no.10-30 m depth] & 3 bore well [no.5-10 dry, no.6-20, no.7-30] in downstream side. During inspection water samples from bore well located in upstream and downstream side is collected. One wastewater sample is collected from leachate collection well. Sample details are as mentioned in sample details column of the IR.
- Stabilization pit is provided with hood and ID fan which is connected to wet scrubber.
- Compliance submitted in context with matter of N.G.T. O.A. No. 92 to 96/2021 is sent to HO.
- Layout plan of TSDF site plan is attached as **annexure 1**.

**[2] Status of habitation**

- On north side – partly farm land and partly illegal scrap trading activity in kuchcha sheds
- On east side - illegal scrap trading activity kuchcha sheds
- On South side – GIDC notified area – industrial units
- On West side – GIDC notified area – industrial units

Google image of TSDF site and its surrounding is as below:

**[3] Report with respect to health hazards to residents of the local area**

Report given by m/s. Vapi Green Enviro Ltd is sent through mail due to Space constraint in XGN.

Photographs taken during inspection



Cell no. 1,2,3,4,4.1 and 4.2 – closed and capped



Filling of waste in Cell No.1 & 2 Extension found going on



Stabilization Pit with hood over it



Alkali scrubber

**Submission of Quarterly Report by the SPCB/PCC to MoEF, CPCB on 'Performance of Operation of the common TSDf (for the period from January-23 to March-23)'**

| (1)   | Name & Address of the SPCB  | <b>Gujarat Pollution Control Board, Regional Office, Vapi</b>   |             |   |           |
|---|---|---|-------------|---|-----------|
| (2)   | Date of Visit to Common TSDf/Common HW Incinerator  | <b>19/04/2023</b>   |             |   |           |
| (3)   | Name & contact addresses of the officials visited TSDf/HW Incinerator<br>Telephone/Mobile No.:<br>Fax no.:<br>E-mail:                     | Vapi Green Enviro Ltd.,<br>CIN-- U74210GJ1997GAP031525<br>(Formerly known As Vapi Waste & Effluent Mgt. Co. Ltd)<br>PLOT NO 4807,4807-A, IV PHASE<br>GIDC VAPI -396 195.  |             |   |           |
| (4)   | Name & address of the TSDf/HW Incinerator inspected<br>Contact Person<br>Telephone/Mobile No.<br>Fax no.:<br>E-mail:                      | Mr. Pradeep Kadu (IN-CHARGE CSWP)<br>Mobile No.: 09714008449<br><br>ic.cswp@vgelvapi.com  |             |   |           |
| (5)   | Validity of Consent under Water(Prevention & Control of Pollution) Act, 1974  | The consolidated Consents & authorization Order No. AWH-123065 dated 22/12/2022 issue under provision of the Water Act 1974, Air Act-1981 & Hazardous and other Wastes (M&TM) Rules-2016 which is Valid Up To <b>02/02/2024</b> |             |   |           |
| (6)   | Validity of Consent under Air(Prevention & control of Pollution) Act, 1981  |   |             |   |           |
| (7)   | Validity of Authorization under HW (M, H & TM) Rules, 2016  |   |             |   |           |
| (8)   | Total number of member industries sent their waste during the period (from Jan-23 to March-23) and the quantity of waste received in tons | Filling of hazardous waste is observed going on in new cell no.1 & 2 extensions.  |             |   |           |
| (9)   | Member Industries which have not sent their waste(pl. Attach list of such member industries)  |   |             |   |           |
| (10) Statement w.r.t Total Quantity of HW received, treated and disposed, accumulated since commissioning of the facility |   |   |             |   |           |
| Sr. No.   | Description   | Type of HW and Quantity in Tons   |             |   |           |
|   |   | Direct Land fillable waste  | Incinerable | Land fillable waste which require pre-treatment | Any other |
| (I)   | Opening Stock of the hazardous waste  | 14,07,214.870   |             |   |           |
| (II)  | Total quantity of hazardous waste received during the quarter (from Jan-23 TO March-23)   | 32396.913   |             |   |           |
| (III)   | Total hazardous waste treated and disposed of during the quarter (from Jan-23 TO March-23)  | 32396.913   |             |   |           |

|      |  |  |  |  |  |
|------|--|--|--|--|--|
| (IV) | Closing Stock of the hazardous wastes at the end of the quarter  | 14,39,611.783  |  |  |  |
| (V)  | Cumulative receipt of hazardous waste since commissioning  | 14,39,611.783  |  |  |  |
| (VI) | Cumulative hazardous waste disposed of since commissioning   | 14,39,611.783  |  |  |  |
| 11   | Comments on compliance to the conditions of the Consents under Water Act, Air Act and Authorization under HW(M,H & TM) Rules   | <ul style="list-style-type: none"> <li>• During inspection TSDF site is found in operational and filling of hazardous waste is observed going on in new cell no.1 &amp;2 extensions.</li> <li>• Three bore wells in upstream side [no.8 -10 m depth, no.9-20m depth, no.10-30 m depth] &amp; 3 bore well [no.5-10 dry, no.6-20, no.7-30] in downstream side. During inspection water samples from bore well located in upstream and downstream side is collected. One wastewater sample is collected from leachate collection well. Sample details are as mentioned in sample details column of the IR.</li> <li>• Stabilization pit is provided with hood and ID fan which is connected to wet scrubber.</li> </ul> |  |  |  |
| 12   | Comments on the monitored data provided by the Operator in comparison with the monitored data of SPCB, if any (Ambient air quality, GW from monitoring wells, Gaseous emissions from the incinerator stack, vents provided to the capped SLF, soil characteristics around SLF) |  |  |  |  |
| 13   | Any abnormal observations w.r.t operation and maintenance of the TSDF/HW Incinerator   |  |  |  |  |
| 14   | General comments based on field visit (w.r.t storage conditions, stacking, labelling, fire protection & control and other safety measures, housekeeping, on-line monitoring instruments any other)   |  |  |  |  |
| 15   | Actions taken if any   |  |  |  |  |

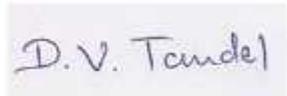
Station: TSDF Site, VGEL-Vapi

Date: 19/04/2023

Inspecting Team:



D.V.Chaudhary  
S.S.A.



Deval V. Tandel  
A.E.E.

Annexure-1



report in context with health Hazard submitted by TSDf Vapi

 Parag U Dave(GoG-GPCB Dept.)  
Wed 5/10/2023 4:53 PM  
To: Vivek R Trivedi(GoG-GPCB Dept.)

 Health Study Report by ...  
24 MB

Download

 Enterprise Vault

Sir,

In Inspection report of TSDf dated 19/04/2023 Vapi in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No.GPCB/HAZ. GEN-756/739304/ date 17/04/2023, health Hazard submitted by M/s. Vapi Green Enviro Ltd. - TSDf Vapi is not attached due to size constraint in XGN. Hence please find the report in attached herewith.

With Regards

Regional Officer  
Gujarat Pollution Control Board

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Windows taskbar: In se... 10:53 10-05-2023



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details** Nandesari Environment Control Ltd , TSDF/CHWI **Outward No: 42798-08/06/2023**

Email : necl\_tsdf@yahoo.co.in  
Telephone : 9974008764  
PLOT NO: 519/P,  
GIDC NANDASARI, -,  
-NANDESARI - 391340  
DIST : Vadodara , TAL : Vadodara , SIDC : Nandesari

Inspection Id : 739494 ( Others/Higher Authority ) Ro Name : Vadodara

**2 Type / Scale / Sector / Status :** RED / MEDIUM / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

**3 Inspection Dt & Time :** 02/06/2023 15:15 / Hazd **Person Contacted :** Manoj Shah

**4 Env Audit Detail :** Sch : 1 , Sophisticated Instrumentation Centre for Applied Research & Testing, (SICART) , Year : 2017 , On Dt :

Commissioned Dt : 01/02/2001 Production Start Dt : 01/12/2011 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 10.000 Dom : 4.000 Borewells: 0

**6 Waste Water generation / Discharge (klpd) :** Ind : 25.000 Dom : 3.200 Tubewells: 0

**7 Consumer No.(Electric Meter):** Source of Water Supply: GIDC

**8 Disposal Mode of Industrial / Domestic :** Common E.T.P / Common E.T.P

**9 Discharge Pt / Final Receiving Body (Ultimate):** CETP, Nandesari. / CETP

**10 Status of water consent Under the Water Act,1974:** AWH-91767-11/10/2022 Last Inward:279929-04/05/2023[ONL]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**  
ETP Details : P-Collection Tank,P-Nuetralization,T-Carbon Filter,T-Sand Filter

**12 Whether Industry is a member of CETP ?** Pollution Advisory Committee, Nia, Nandesari, Vadodara

**13 Boilers=0 , DG Sets=0 , Flue Gas =4, Process =2 , ETP Cap = 105 , Capacity of All = 30 KL/day**

APCM Details : Alkali Scrubber,Bag Filter,Cyclone ,Scrubber  
Fuel Used : Electricity,Ildo,Natural Gas  
Stack Attached to : .... Any Other,D.G. Sets,Incinerator

**14 TSDF Name :** Nandesari Enviro Cntl Ltd.BARODA [22333]

**15 Lab Charges Pending : NIL** **Water Cess Charges Pending : NIL**

**16 Last Env. Form V : 2022-2023** **Water Cess Return : 2017-2018** **HW Monthly Return : 2022-99**

**17 Last 3 Legal Action :**

| Insp Dt    | Act | Leg Dt     | For      | Insp ID | IR-Leg | Type | Out No |
|------------|-----|------------|----------|---------|--------|------|--------|
| 15/10/2022 | DIR | 17/12/2022 | EPA,OTH, | 690781  | DIR    | OTH  | 690667 |
| 21/05/2022 | NOT | 14/07/2022 | EPA,,    | 671756  | NOT    | ROU  | 677985 |
| 21/05/2022 | NOT | 14/07/2022 | EPA,,    | 671756  | NOT    | ROU  | 677729 |

**Monthly Patrak Data : Last Return : 202212** **HAZD Waste Disposal : 4707.208 (0 Trucks)**

| Electricity Units Consumed in month | Water Consumed in month             | Effluent Discharged in month      |
|-------------------------------------|-------------------------------------|-----------------------------------|
| Production - 0, ETP - 0, APCM - 0   | Meter Reading - 0, Kilo Litre - 831 | Meter Reading - 0, Kilo Litre - 0 |



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

385



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatons

|   |   |   |  |
|---|---|---|--|
| 0 | - Air - Water - Hazd ACTs Applicability ?           | Air, Water, Haz   |  |
| e | - Electric Company Name (Power Supply)              | MGVCL   |  |
| p | - On East Direction of the location of the Company  | GIDC ROAD   |  |
| p | - On North Direction of the location of the Company | GIDC ROAD   |  |
| p | - On South Direction of the location of the Company | other unit  |  |
| p | - On West Direction of the location of the Company  | other unit  |  |
| o | - Production since (Date) or Proposed               | 01/12/2011  |  |
| k | - <b>Recycler Registration Valid ??</b>             | N.A   |  |
| j | - Name & Address of MAIN Re-Cycler                  | -----   |  |
| i | - Recyclable Hazd Waste Disposal to                 | O/s State   |  |
| l | - CETP Name   | CAN-Pollution Advisory Committee, Nia, Nandesari, Vadodara (VAD-) |  |
| f | - Display Board Provided at the Entrance ?          | No.   |  |
| h | - Regd with T.S.D.F                                 | SLF-Self is TSDF (For Other Industries)                           |  |

## General Observation

|   |   |         |             |
|---|---|---------|-------------|
| a | - Is the Industry in Operation ??                             | Yes     | As per crux |
| a | - R.O File No   | 22333   |             |
| b | - <b>Industry Operating without CCA</b>                       | Applied | As per crux |
| c | - <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>   | Yes     | As per crux |
| d | - <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>    | No.     |             |
| e | - <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b> | No.     |             |
| f | - Industry Name CHANGED in recent times ??                    | No.     |             |
| g | - <b>Has Regn with CETP or TSDF expired ??</b>                | No.     |             |
| h | - Seperate Energy Meter for A.P.C.M ?                         | No.     |             |
| h | - Provision of any STAND-BY Pump ??                           | No.     |             |

## GEM

|    |  |     |     |
|----|--|-----|-----|
| l8 | - Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date | Yes | N.A |
|----|--|-----|-----|

## Haz Waste Related

|   |  |             |             |
|---|--|-------------|-------------|
| a | - <b>Haz waste Catg confirmitive with CCA</b>  | Yes         |             |
| b | - <b>H.W generation exceeding CCA limits</b>   | No.         | As per crux |
| c | - <b>Collection, Storage, Treatmnt, Disposal Facility Adequate ??</b>  | No.         | As per crux |
| d | - Reusing or Recycling of Haz Waste by Industry ?  | No          |             |
| e | - LogBook / XGN Manifests / Disposal Records TALLYING ??   | Fully       |             |
| f | - Stock of Haz-Waste @ premises/Whether EXCESS ?   | As per crux |             |
| g | - <b>Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?</b>  | Yes         | N.A         |
| h | - <b>Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)</b> | --          |             |
| i | - <b>Technical capability and equipment complying with the SOP/Guideline?</b>  | Yes         | N.A         |
| j | - <b>Is unit complying the conditions gives in SOP/Guidelines?</b>   | Yes         | N.A         |
| k | - <b>Facility is adequate for the applied process</b>  | Yes         | N.A         |
| l | - <b>Passbook is maintained?</b>   | Yes         | N.A         |
| m | - <b>Details of PLL, if applicable</b>   | --          |             |
| n | - <b>Details of safety spectrs provided by the facility</b>  | --          |             |
| o | - <b>Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?</b>                  | Yes         | As per crux |
| p | - <b>Quantity of Hazardous waste procured as per CCA?</b>  | Yes         | As per crux |

08/06/2023

3/7 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 22333 )

This unit is inspected w.r.to (1) H.O letter vide no. GPCB/HAZ-Gen-756/739304/2023 dated 17/04/2023 w.r.to order dated 06/04/2023 in the matter of NGT O.A No. 92 to 96/2021 and (2) Submission of Quarterly Report by SPCB to MoEF, CPCB on 'Performance of Operation of the Common TSDF (For the period from January- 2023 to March- 2023). Detailed IR along with photographs is attached herewith. [4766]-08/06/2023  
~ RO Comments/Reply :Written instruction is given to the M/s NECL- TSDF, Nandesari for the submission of the Report with respect to health hazards to the residents of the local area. TSDF has replied that, they have given project work w.r.to the same to Deepak Medical Foundation and after receiving the report they will be submit the same. -08/06/2023

I recommend : a. Keep on Records + Notings

W.C Notings:

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

3) મુલાકાત સમયે TSDF Site ના cell No:4નું civil Construction work ચાલુ જોવા મળેલ છે.તો તેની પરવાનગી સંદર્ભે Present status જમા કરાવવું.

4) મુલાકાત સમયે નવા ETP નું Construction કામ ચાલુ જોવા મળેલ છે. જેને સત્વરે પૂર્ણ કરી ETP ઓપરેશનમાં લઈ બોર્ડ ને જાણ કરવી.

1) આજરોજ આપના એકમની મુલાકાત HON. NGT Matter OA NO: 92 to 96/2021 અંતર્ગત લેવામાં આવેલ છે તો સદર Matter સંદર્ભે કરન્ટ સ્ટેટસ ઓફ TSDF, સ્ટેટસ ઓફ Habitation અને Report With respect to Health Hazard to the resident to local area અત્રેની કચેરીમાં રજુ કરવો.

5) આપની TSDF માં સંપૂર્ણ ભરાઈ ગયેલ તમામ cell ને CPCB ની ગાઈડલાઈન્સ મુજબ ઢાંકી દેવા અને તેના Closure અને Pos Closure નો Action Plan જમા કરાવવો.

2) નવા HZ.Waste Mixing area માં શેડની વ્યવસ્થા કરવી.

6) બોર્ડ દ્વારા અગાઉ આપવામાં આવેલ બાકી રહેલ તમામ સુચનાનો પૂર્તતા અહેવાલ રજુ કરવો.

## Compliance Observed in this Inspections.

| Instructions in Previous Visits and Reply  | Insp Det         | Instruction Status |
|--|------------------|--------------------|
| 1) CCA has expired. Apply for CCA-Renewal with late fees immediately.                        | 732037(05/04/23) | Still Pending      |
| 2) Construct a shed in the new mixing area.  | 732037(05/04/23) | Still Pending      |
| 3) Submit the status of ongoing construction of TSDF Site Cell No. 4                         | 732037(05/04/23) | Still Pending      |
| 5) Finish the construction of ETP at the earliest. Submit time bound programme for the same. | 732037(05/04/23) | Still Pending      |
| 4) Replace the broken roofing sheets of storage sheds.                                       | 732037(05/04/23) | Still Pending      |

08/06/2023

4/7 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (22333)

### A Sample Details

### B Process Stacks

| Sr | Stack attached to | Mts | Remark                                       | Details of APCM | Probable Pollutants.   |
|----|-------------------|-----|--|-----------------|------------------------|
| 1  | ... Any Other     | 11  | connected to hydrodynamic cavitation reactor | ASC             | CHI-9,                 |
| 2  | ... Any Other     | 11  | connected to sludge dryer                    | ASC             | PM-150,SO2-100,NOX-50, |

### C Flue gases Stacks

| Sr | Stack attached to | Mts | Remark            | SMF | APCM    | Fuel        | Consp-Unit  | Insp Remk        |
|----|-------------------|-----|-------------------|-----|---------|-------------|-------------|------------------|
| 1  | Incinerator       | 0   | Plasma (10 T/DAY) | YES | FIL,SCR | Electricity | 600 KW/HR   |                  |
| 2  | Incinerator       | 0   | Inc-1(200Kg/Hr)   | YES | CYC,SCR | Natural Gas | 40 SCM/DAY  |                  |
| 3  | Incinerator       | 0   | INC-2(500 Kg/Hr)  | YES | CYC,SCR | Natural Gas | 60 SCM/DAY  |                  |
| 4  | D.G. Sets         | 0   |                   | N.A | N.A     | ldo         | 25 lits/hr. | not in operation |

### D Details about Hazardous Waste Management :

| Sr | Source of Hazardous Waste   | Catg    | Qty/Year    | HW Disposal Management |
|----|---|---------|-------------|------------------------|
| 1  | Used or Spent Oil   | I -5.1  | 0.000-M.T   | COL,DSI,CYC            |
| 2  | Empty barrels/containers/liners contaminated with hazardous chemicals /wastes | I -33.1 | 0.000-M.T   | COL,DSI                |
| 3  | Spent Catalyst  | I -28.2 | 0.000-M.T   | COL,DSI,OTH            |
| 4  | Chemical sludge from waste water treatment                                    | I -35.3 | 600.000-M.T | COL,DSI,CYC,REU        |

### E Products :

| Sr | Product Name   | NOC Qty   | CCA Qty         | Applied Qty | Inspection Remark                                     |
|----|--|-----------|-----------------|-------------|---|
| 1  | extension of 3rd cell  | 0.000     | 0.000 - M.T     | 0.000       |   |
| 2  | Incinerable waste to be sent to cement industry for coprocessing | 50.000    | 50.000 - M.T    | 50.000      | MT/day to be sent to cement industry for coprocessing |
| 3  | Landfill waste sent to other TSDF via XGn login ID 86897         | 50000.000 | 50000.000 - M.T | 50000.000   | 50000 MT/ANNUM Sent via XGN Login ID 86897            |
| 4  | mining of sludge   | 300.000   | 0.000 - M.T     | 300.000     | Mined 300 MT/DAY to be sent to cement industries      |
| 5  | plasma gasification for hw destruction and resource recovery     | 0.000     | 0.000 - M.T     | 0.000       |   |
| 6  | SLUDGE DRYING  | 10.000    | 0.000 - M.T     | 10.000      | 10 MT/HOUR SLUDGE DRYING                              |
| 7  | tsdf & chwi  | 0.000     | 1.000 - NOS     | 0.000       | TSDF site   |

### F Raw material :

| Sr | Raw Material Name | Capacity - Unit / Month |
|----|-------------------|-------------------------|
| 1  | caustic           | 1.000 - M.T             |
| 2  | Chlorine          | 20.000 - M.T            |
| 3  | hydrated lime     | 25.000 - M.T            |

### G Water Consumption & Generation Break up

| Sr | Water Code (Qty in klpd - Kilo Ltr per Day) | WC : 14.000 | WWG : 28.200 | Water Source | Remark            |
|----|---|-------------|--------------|--------------|-------------------|
| 1  | Agriculture                                 | 5.000       | 0.000        | SIDC         |                   |
| 2  | Domestic Purpose                            | 4.000       | 3.200        | SIDC         |                   |
| 3  | Others .....                                | 0.000       | 20.000       | SIDC         | landfill leachate |
| 4  | Others .....                                | 5.000       | 5.000        | SIDC         |                   |

### H Solid Waste

Inspection Team : MR. PRATIKKUMAR SUDHIRBHAI CHAUDHARY - K.J.Mistry,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

08/06/2023

6/7 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 22333

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By (MR. PRATIKKUMAR SUDHIRBHAI  
CHAUDHARY )

**Name of Unit:** M/s Nandesari Environment Control Ltd-TSDF

**PCB ID:** 22333

**Date of Inspection:** 02/06/2023

- This unit is inspected w.r.to (1) H.O letter vide no. GPCB/HAZ-Gen-756/739304/2023 dated 17/04/2023 w.r.to order dated 06/04/2023 in the matter of NGT O.A No. 92 to 96/2021 and (2) Submission of Quarterly Report by SPCB to MoEF, CPCB on 'Performance of Operation of the Common TSDF (For the period from January- 2023 to March- 2023).
- Details of the 03 nos. of points given in H.O letter vide no. GPCB/HAZ-Gen-756/739304/2023 dated 17/04/2023 are as below:

**1) Current Status of the TSDF:**

- Unit has obtained CCA vide order no. AWH-91767, valid up to 11/10/2022 for TSDF (Landfill Site)- Cell No. 4: 90,000 MT, PTDR System (02 Nos.)- Total capacity 820 Kg/Hr (410 Kg/Hr individual capacity) and Pre-processing facility- 50 MT/Day. CCA-Renewal application of unit is under scrutiny stage @RO.
- Unit has obtained CTE-Amendment vide order no. CTE-97749, dated 10/01/2019 for Secure Landfill Site (Cell No. 1, 2, 3 and 3 Extension)- 6,44,000 MT, PTDR System (2 Nos.)- 410 Kg/hr and Pre-processing facility- 50 MT/Day.
- Unit has obtained CTE-Amendment vide order no. CTE-110325, dated 24/06/2021 for the interim storage facility having capacity 50000 MT/Annum and valid up to 11/11/2025.
- Unit has obtained CTE-Amendment vide order no. CTE-115790, dated 20/12/2021 for the Sludge dryer system capacity- 10 MT/hr as up gradation of existing EMS.
- Then after unit has obtained ToR to CTE vide order no. 51787, vide outward no. 19549, dated 05/02/2022.
- During inspection, it is observed that this TSDF site has Cell No. 1, 2, 3 & extension phase of cell No. 1, 2 & 3.
- As per record maintained, TSDF site has disposed total 693977.703 MT of hazardous waste in to Cell- 1, 2, 3 and extension phase of cell No. 1, 2 & 3 against total capacity 644000 MT. Details of the same is attached herewith.
- During inspection, it is observed that presently unit is not carrying out any land filling of waste. The waste is simply being received here and either mixed for co-processing purposes or is directly sent to other TSDF from the new PCB ID procured for this activity (PCB ID: 86897). Unit M/s. NECL, (Temporary for transportation) has obtained CTE vide order no. 118183, dated 10/05/2022 in the new PCB ID: 86897 for temporary transportation of hazardous solid waste of NECL member units from Nandesari to Maurya Enviro Project Pvt. Ltd.- Balasinor & Hindustan Enviro Life Protection Services Ltd.- Vadgam, Khambhat. Details collected from the unit during inspection of the Hazardous solid waste received and disposed to Cement industry and TSDF site from April-2021 to May-2023 is also attached herewith.
- During inspection, it is observed that garden has been developed on Cell no. 3. The Cell no. 1, 2 and Cell no-3 extension are observed covered with the liner, hence unit has been instructed to close/cap the exhausted all the cells as per CPCB guideline and to submit closure and post closure action plan. Moreover, construction of Cell no. 4 is observed going on, hence unit has been instructed w.r.to the same.
- Since the construction of the new Cell is going on, the mixing area has now been shifted at the front side of the premises. Unit has not provided shed over the mixing

area, hence unit has been instructed to provide the shed over new Hazardous waste mixing area.

- Unit has provided one nos. of borewell and sample from the same was collected on 01/06/2023.
- Unit has provided leachate collection facility for collection of leachate from all cells. During inspection, it is observed that, the provided ETP has been demolished to make space for the new cell and construction of the new ETP is observed going on during inspection. The leachate has not been removed from the collection pits since the last @06 months and the same is observed stored in the collection pits only. Hence, unit has been instruction to complete the construction work of the ETP at the earliest and to inform the board after taking ETP in operation.
- As per record maintained by the unit, the TSDF has received 8000.356 MT of land filling/co-processing waste and 429.524 MT incinerable/co-processing waste from members industries during period of January-2023 to March-2023.
- The TSDF site through both the PCB IDs i.e. 22333 and 86897 has disposed 8312.475 MT land filling/co-processing waste and 427.570 MT incinerable/co-processing waste to Cement industry, Maurya Enviro Project Pvt. Ltd.- Balasinor & Hindustan Enviro Life Protection Services Ltd.- Vadgam, Khambhat during period of January-2023 to March-2023.
- During inspection, @570 MT of hazardous waste observed stored in the mixing area at the front side of the premises.
- During inspection, @59 MT of incinerable organic waste/co-processing waste observed stored under dedicated storage facility with cover roof.
- Unit has provided blender (pre - processing facility) for blending of co-processing waste with scrubber as APCM, which is found not in operation during visit.
- During inspection, PTDR and Incinerator facility observed removed from the site. Sludge dryer system also observed not in operation and kept in idle condition under shed.

## 2) Status of habitation:

- Google earth image of TSDF site and its surrounding is as under:



- On North Direction: GIDC Nandesari and Natural drain
- On South Direction: Scattered human habitation and Open land
- On East Direction: Internal village road
- On West Direction: GIDC Nandesari
- Considering to the Latitude-Longitude taken with mobile phone, Village Radhiyapura @135 m, Railway line @45 m and River Mini @580 m from the TSDF site.

**3) Report with respect to health hazards to the residents of the local area.**

- Written instruction is given to the M/s NECL- TSDF, Nandesari for the submission of the Report with respect to health hazards to the residents of the local area. TSDF has replied that, they have given project work w.r.to the same to Deepak Medical Foundation and after receiving the report they will be submit the same.
- Quarterly Report on 'Performance of Operation of the Common TSDF (For the period from January- 2023 to March- 2023) is attached herewith.
- Necessary written remarks are given to the unit during inspection. Photographs taken during inspection are attached herewith. 3-Day NEI is also attached herewith.

**Submission of Quarterly Report by SPCB to MOEF, CPCB on 'Performance of Operation of the Common TSDF/HW Incinerator. (For the period from January-2023 to March-2023)**

|      |   |   |   |
|------|---|---|---|
| (1)  | Name & Address of the SPCB  | : | Gujarat Pollution Control Board, RO Vadodara.   |
| (2)  | Date of Visit to Common TSDF/Common HW Incinerator  | : | 02/06/2023  |
| (3)  | Name and Contact addresses of the officials visited TSDF/HW Incinerator<br>Telephone/Mobile No.<br>Fax no.:<br>E-mail:  | : | Mr. P.S. Chaudhary (AEE)<br>Mr. K.J. Mistry (SSA)   |
| (4)  | Name & Address of the TSDF/HW Incinerator inspected<br>Contact Person<br>Telephone/Mobile No.<br>Fax no.:<br>E-mail:  | : | Nandesari Enviro Control Limited (NECL),<br>Sr. No. 519/P, GIDC Nandesari, Dist: Vadodara-391340. (PCB ID: 22333)<br><br>Mr. Manojbhai Shah, Incharge<br>9974008764<br>necl_tsdf@yahoo.co.in  |
| (5)  | Validity of Consent under water (Prevention and Control of Pollution) Act, 1974   | : | CCA order: AWH-91767 valid up to 11/10/2022.  |
| (6)  | Validity of Consent under Air (Prevention and Control of Pollution) Act, 1981   | : |   |
| (7)  | Validity of Authorization under HW (MH & TM) Rules, 2008  | : |   |
| (8)  | Total number of Member Industries sent their wastes during the period (From January-2023 to March-2023) and the quantity of waste received in tons  | : | As per record maintained by the unit, the TSDF has received 8000.356 MT of land filling/co-processing waste and 429.524 MT incinerable/co-processing waste from members industries during period of January-2023 to March-2023.   |
| (9)  | Member Industries which have not sent their waste (pl. attach list of such member industries)   | : | --  |
| (10) | Comments on monitored data provided by the operator in comparison with the monitored data of SPCB if any (Ambient air quality, GW from monitoring wells, Geaseous emissions from the incinerator stack, vents provided to the capped SLF soil characteristics around SFL) | : | <ul style="list-style-type: none"> <li>• During inspection, it is observed that this TSDF site has Cell No. 1, 2, 3 &amp; extension phase of cell No. 1, 2 &amp; 3.</li> <li>• As per record maintained, TSDF site has disposed total 693977.703 MT of hazardous waste in to Cell- 1, 2, 3 and extension phase of cell No. 1, 2 &amp; 3 against total capacity 644000 MT. Details of the same is attached herewith.</li> <li>• During inspection, it is observed that presently unit is not carrying out any land filling of waste. The waste is simply being received here and either mixed for co-processing purposes or is directly sent to other TSDF from the new PCB ID procured for this activity (PCB ID: 86897). Unit M/s. NECL, (Temporary for transportation) has obtained CTE vide order no. 118183, dated 10/05/2022 in the new PCB ID: 86897 for temporary transportation of hazardous solid</li> </ul> |
| (11) | Any abnormal observations w.r.to operation and maintenance of the TSDF/HW Incinerator   | : |   |

waste of NECL member units from Nandesari to Maurya Enviro Project Pvt. Ltd.- Balasinor & Hindustan Enviro Life Protection Services Ltd.- Vadgam, Khambhat. Details collected from the unit during inspection of the Hazardous solid waste received and disposed to Cement industry and TSDF site from April-2021 to May-2023 is also attached herewith.

- During inspection, it is observed that garden has been developed on Cell no. 3. The Cell no. 1, 2 and Cell no-3 extension are observed covered with the liner, hence unit has been instructed to close/cap the exhausted all the cells as per CPCB guideline and to submit closure and post closure action plan. Moreover, construction of Cell no. 4 is observed going on, hence unit has been instructed w.r.to the same.
- Since the construction of the new Cell is going on, the mixing area has now been shifted at the front side of the premises. Unit has not provided shed over the mixing area, hence unit has been instructed to provide the shed over new Hazardous waste mixing area.
- Unit has provided one nos. of borewell and sample from the same was collected on 01/06/2023.
- Unit has provided leachate collection facility for collection of leachate from all cells. During inspection, it is observed that, the provided ETP has been demolished to make space for the new cell and construction of the new ETP is observed going on during inspection. The leachate has not been removed from the collection pits since the last @06 months and the same is observed stored in the collection pits only. Hence, unit has been instruction to complete the construction work of the ETP at the earliest and to inform the board after taking ETP in operation.
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- The TSDF site through both the PCB IDs i.e. 22333 and 86897 has disposed 8312.475 MT land filling/co-processing waste and 427.570 MT incinerable/co-processing waste to Cement industry, Maurya Enviro Project Pvt. Ltd.- Balasinor & Hindustan Enviro Life Protection Services Ltd.- Vadgam, Khambhat during period

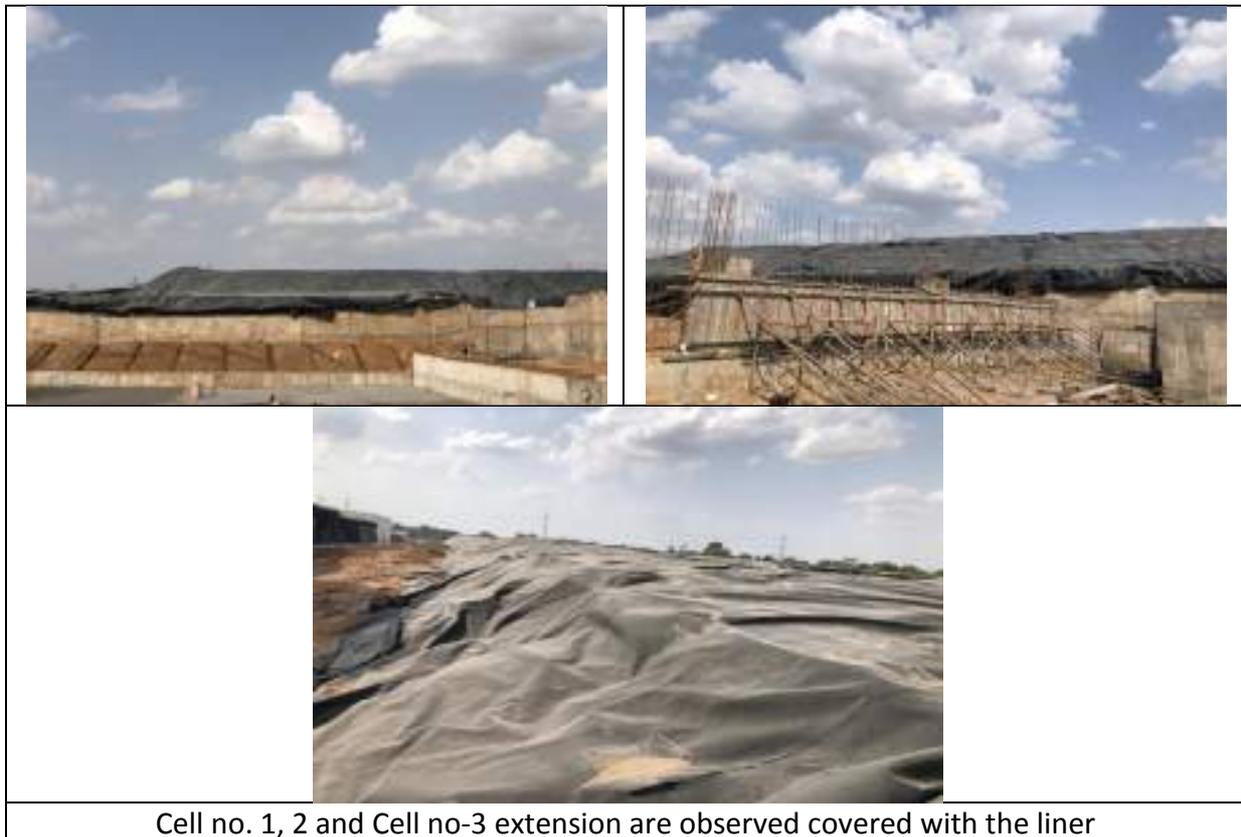
|      |  |   |
|------|--|---|
|      |  | <p>of January-2023 to March-2023.</p> <ul style="list-style-type: none"> <li>• During inspection, @570 MT of hazardous waste observed stored in the mixing area at the front side of the premises.</li> <li>• During inspection, @59 MT of incinerable organic waste/co-processing waste observed stored under dedicated storage facility with cover roof.</li> <li>• Unit has provided blender (pre - processing facility) for blending of co-processing waste with scrubber as APCM, which is found not in operation during visit.</li> <li>• During inspection, PTDR and Incinerator facility observed removed from the site. Sludge dryer system also observed not in operation and kept in idle condition under shed.</li> </ul> |
| (12) | General comments based on field visit (w.r.to storage conditions, stacking, labeling, records, spillages, leachate, fire protection & control and other safety measures, housekeeping, on line monitoring instruments any other) | : As mentioned above  |
| (13) | Action taken if any  | : --  |

Place: Nandesari, Vadodara  
Date: 02/06/2023

K. J. Mistry  
SSA

P.S. Chaudhary  
AEE

**Photographs taken during Inspection**





Construction of Cell no. 4 is observed going on



Incinerable organic waste/co-processing waste observed stored under dedicated storage facility with cover roof



Newly provided mixing area at the front side of the premises

**GUJARAT POLLUTION CONTROL BOARD**

REGIONAL OFFICE-VADODARA



GERI Compound, Race Course Road, Vadodara - 390 007, Phone : 2354850  
 Website : www.gpcb.gov.in Online Application Site : http://gpcb.xgn.gujarat.gov.in  
 E-mail Id (RO) : ro-gpcb-vado@gujarat.gov.in, E-mail ID (UH) uh-gpcb-vado@gujarat.gov.in

સ્થળ તપાસની નિરીક્ષણ નોંધ

આઈ.ડી.નં. ૨૨૩૩૩, કેટેગરી/સ્કેલ: R / L, Latitude/Longitude

**શ્રીમાન,**  
 આપશ્રીને જણાવવાનું કે, આજ તા. ૨૧/૬/૨૩ ના રોજ આપશ્રીના એકમની મુલાકાત હઈ સ્થળ તપાસ કરી ઇન્સ્પેક્શન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/પ્લાસ્ટીકના નમૂના પૃથક્કરણ અર્થે એકત્રિત કરેલ છે.  
 આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ત્રુટિઓ/કાલિઓ જોવા/જાણવા મળેલ છે, જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેવા પહેલા અને/અથવા કાયદાકીય પગલાં લેવા અને/અથવા પર્યાવરણ નુકસાન વગતર લેવા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પૂરી પાડવાના હેતુથી અગ્રે લેખિતમાં સ્થળસ્થિતિ/મુદાઓ/સૂચનાઓ આપવામાં આવે છે.  
 આ પરત્વે આંપશ્રી નીચે લેખિતમાં સૂચનાત કરી શકો છો અથવા લેખિત મુલાકાતો / સ્પષ્ટતા / પૂર્તતા અહેવાલ કામકાજના દિન-૦૩માં બોર્ડની વડી કચેરીને ગાંધીનગર તેમજ અગ્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Emailથી સજી કરવા નોટીસ આપવામાં આવે છે. (૬) જાણે ૨/૨૧/૨૩ ના મુલાકાતે નોંધવામાં આવેલ ત્રુટિઓ અને કાલિઓ ૨૬/૬/૨૩ ના સુધારા પછી સુધારા કરવામાં આવે.

- સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ત્રુટિઓ/કાલિઓ/ખામીઓ :
- (1) આજ રોજ આપશ્રીના એકમની મુલાકાતે Hon. NGT matter OA NO : 92 to 96/2021 સંબંધિત નોંધમાં સુચવેલ છે તે સિદ્ધિ matter સંબંધે ૨૨૨૨ સુધી TSDf, ૨૨૨૨ સુધી habitation ના Report with respect to Health Hazard to the resident to local area સંબંધે સારી રજૂ કરી.
  - (2) આ H2 waste mixing area ની સુધારા કરવી.
  - (3) મુલાકાત સમયે TSDf site ના cell NO: 4 નું Civil construction work ચાલુ નથી નહોતું જે તેની પરવાનગી સંબંધે present status ની સારી રજૂ કરવી.
  - (4) મુલાકાત સમયે આ ETP નું construction સમ ચાલુ નથી નહોતું જે તે સમયે પૂર્ણ કરી ETP સુધારામાં લાઈ જાણે તે સારી કરવી.
  - (5) આપશ્રી TSDf ના સુધારા માટે ગયેલ તમામ cell ને CPCB ની ગાઈડલાઈન મુજબ ઠીક ઠીક અને તેના closure અને post closure ની Action plan ની સારી રજૂ કરવી.

ગુ.મ. નિ. બોર્ડના નામે અને વતી,  
 (અધિકારીઓના નામ, હોદ્દો, સહી): K.S. MISHRA (S.S.A) P.S. Choudhary (A.E.F.)

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધિની સજીઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ ..... ૬ ..... મુદાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે, જેમાં,

- (૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું.
- (૨) જેમાં દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદા નં. .... સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની સજીઆત છે :

એકમના પ્રતિનિધિ/આ નોંધ મેળવનારનું નામ, હોદ્દો અને સહી: Mr. Manojkumar Shah

તા: ૨/૬/૨૩



# NANDESARI ENVIRONMENT CONTROL LTD.

SURVEY NO. 519/P, G.I.D.C., NANDESARI-391 340, DIST. VADODARA  
 ☎ : 90234 59046 Email : necl.ndsr@gmail.com , necl\_tsdf@yahoo.co.in

## DETAILS OF SOLID WASTE

| CELL NO                      | CAPACITY         | Total Disposed Qty   |
|------------------------------|------------------|----------------------|
| Phase - 1                    | 50000 MT         | 56009.769 MT         |
| Phase- 2                     | 75000 MT         | 87819.963 MT         |
| Phase-3                      | 300000 MT        | 290208.441 MT        |
| Phase 1 & 2 & 3<br>Extension | 219000 MT        | 259939.530 MT        |
| <b>Total</b>                 | <b>644000 MT</b> | <b>693977.703 MT</b> |

For NANDESARI ENVIRONMENT CONTROL LTD



Nandesari  
02.05.2023

RECEIPT, STORAGE, HANDING & DISPOSAL OF HAZARDOUS WASTE





# NANDESARI ENVIRONMENT CONTROL LTD.

SURVEY NO. 519/P, G.I.D.C., NANDESARI-391 340, DIST. VADODARA  
 ☎ : 90234 59046 Email : necl.ndsr@gmail.com , necl\_tsdf@yahoo.co.in

TO,  
 Shri. K. J Mistry( S.S A)  
 Gujarat Pollution Control Board  
 GERI Compound  
 Race Course Road  
 Baroda

02.06.2023

## DETAILS OF SOLID WASTE RECEIVED QTY & SEND QTY

| MONTH               | Received Qty | SEND SOLID WASTE to Cement Inds & tsdf Site |             |               |            | Total Send Qty |
|---------------------|--------------|---|-------------|---------------|------------|----------------|
|                     |              | CEMENT INDS                                 | Mourya Env. | Hindustan Env |            |                |
| April to October-21 | 19267.133    | 9950.654                                    | 0           | 0             | 9950.654   |                |
| December -21        | 3406.320     | 1682.086                                    | 1760.000    | 0             | 3442.086   |                |
| January-22          | 4231.148     | 1251.340                                    | 1770.385    | 0             | 3021.725   |                |
| February -22        | 4188.700     | 1144.290                                    | 2203.815    | 0             | 3408.105   |                |
| March = 22          | 5742.640     | 1221.630                                    | 5554.685    | 0             | 6776.315   |                |
| April = 22          | 5911.705     | 791.760                                     | 5391.750    | 0             | 6183.51    |                |
| May-22              | 3964.08      | 1827.74                                     | 1561.000    | 1493.155      | 4881.895   |                |
| Jun-22              | 2483.825     | 1671.63                                     | 0           | 881.265       | 2552.895   |                |
| Jul-22              | 1174.835     | 210.360                                     | 0           | 163.380       | 363.74     |                |
| Aug-22              | 1601.216     | 1039.225                                    | 0           | 677.81        | 2317.035   |                |
| September-22        | 1358.721     | 1837.675                                    | 0           | 116.245       | 1963.92    |                |
| Oct-22              | 6369.301     | 1828.96                                     | 0           | 1098.865      | 2928.815   |                |
| Nov-22              | 6531.777     | 2093.87                                     | 288.97      | 6144.71       | 8467.66    |                |
| Dec-22              | 4664.323     | 2774.751                                    | 9.06        | 2009.7575     | 4799.5585  |                |
| Jan-23              | 3388.725     | 2071.12                                     | 103.18      | 746.855       | 2921.155   |                |
| Feb-23              | 2252.386     | 1478.36                                     | 29.34       | 788.475       | 2274.176   |                |
| Mar-23              | 2359.245     | 2058.215                                    | 20.22       | 1038.71       | 3117.145   |                |
| Apr-23              | 2299.206     | 1533.380                                    | 7.350       | 533.970       | 2074.7     |                |
| May                 | 2477.023     | 1896.22                                     | 1.830       | 326.0         | 2224.95    |                |
| Total               | 82572.289    | 38933.366                                   | 18731.575   | 15968.088     | 73651.0285 |                |

Nandesari Environment Control Ltd.

  
 Authorised Signatory

RECEIPT, STORAGE, HANDING & DISPOSAL OF HAZARDOUS WASTE



Certification Partner Global  
 ISO 14001 : 2015

**M/s. Gujarat Maritime Board (GPCB ID: 15989)**

- This inspection is carried out (1) in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No. GPCB/HAZ. GEN-756/739304/ date 17/04/2023 and (2) Submission of Quarterly Report by the SPCB/PCC to MoEF, CPCB on ‘Performance of Operation of the common TSDF (for the period from January-23 to March-23).
- Details of the 3 points given in GPCB letter No. GPCB/HAZ. GEN-756/739304/ date 17/04/2023 is as below:

**[1] Current status of TSDF site**

- Detailed inspection report is as following.

|    |  |   |
|----|--|---|
| 1. | Name & Address of the TSDF<br><br>E-Mail<br>Fax<br>Mobile<br>Telephone | M/s. Gujarat Maritime Board<br>S. No.325/1/1,Village:Manar, Tal: Talaja,<br>Dist:Bhavanagar-364150<br><a href="mailto:alang@luthraindia.com">alang@luthraindia.com</a><br>Mob: 09328261623  |
| 2. | Name and Designation of Person Contacted                               | Mr. Paresh Zinzala<br>Executive-Operation   |
| 3. | List of Director with Address  | As per XGN  |
| 4. | Date of Commencement of the TSDF                                       | Year 2005   |
| 5. | Date and Time of Inspection  | 01/05/2023 @ 15:40 hours  |
| 6. | Capacity in MT/Cell (Area of cell)                                     | <p><b>1) Land fill cell-1:</b><br/>Cap:43,038 CuM<br/>Close Date: 26<sup>th</sup> May 2013<br/>Type of waste: SS &amp; SLF i.e Glasswool and other land fillable waste<br/>Status: under capping (liner capping pending)</p> <p><b>2) Land fill cell-2:</b><br/>Cap: 10,212 CuM<br/>Close Date: 31<sup>st</sup> Dec 2011<br/>Type of waste: SS &amp; SLF i.e Glasswool and other land fillable waste<br/>Status: under capping (liner capping pending)</p> <p><b>3) Land fill cell-4.1:</b><br/>Cap: 70,000 CuM (in MT- 50,000 MT)<br/>Currently filled- 49603.88 MT<br/>Commissioned 27<sup>th</sup> May 2013<br/>Presently in operation<br/>Land fillable waste (Mainly Glasswool and others), Asbestos is being solidified in one corner of landfill cell</p> <p><b>4) Land fill cell-3:</b><br/>Municipal solid waste<br/>Cap: 8,723 Cu M (in MT-@ 11,000 MT)</p> |

|     |   |   |  |
|-----|---|---|--|
|     |   | Currently filled-10033.93 MT<br>In operation<br><b>5) Land fill cell-4.2:</b><br>Municipal solid waste<br>Cap: 30,000 Cum<br>Currently filled: 804.235 MT<br>In operation   |  |
| 7.  | Total area of the Notified cell<br><br>Numbers and area of the cell exhausted<br><br>Area of active cell<br><br>Number of remaining cells and their area/capacity including life span | As per above row 6<br><br>Two nos. Cell 1 & 2 exhausted and primarily capped with intermediate soil. Still liner capping is pending.<br><br>Land fill cell-4.1 (As per Sr. no. 6)<br>Land fill cell-4.2(As per Sr. no. 6) |  |
| 8.  | Cell wise hazardous waste disposed till date(30 <sup>th</sup> April 2023) and total Quantity disposed (in MT)   | Approx. 28317.770 MT and 4844.575 MT waste disposed off into close cell no. 1 & 2<br>Approx. 49603.88 MT waste disposed off into cell 4.1 and approx. 804.235 MT waste disposed off in Cell 4.2 till April 2023.          |  |
| 9.  | Main type of member industries  | Alang Sosiya Ship Recycling Plots   |  |
| 10. | A   | Facilities available at TSDF  | In each cell, separate leachate collection well is provided. |
|     | B   | Position, as regard operation of the TSDF and it's various Units  | This SLF is found in operation during inspection.            |
|     | C   | Whether separate energy meter provided or not ?   | Provided   |
|     | D   | Is logbook maintained?  | Yes  |
| 11. | Measurement system for Incoming waste   | Yes   |  |
| 12. | Waste consumption in liters/day   | --  |  |
| 13. | Total discharge in litre/day  | Whatever generated  |  |
| 14. | Point of waste water /leachate discharge and ultimate receiving body  | Leachate collected in the leachate collection sump is utilized for compaction of glass wool waste in landfill cell 4.1 & 4.2 and rest of leachate is fed to ETP for treatment along with bilge water.                     |  |
| 15. | CETP inlet norms (maily --- BOD/COD/SS)<br>If applicable  | Not applicable to this TSDF   |  |
| 16. | Mode of Leachate conveyance   | Leachate is sent to common ETP within premises with fixed pipeline.   |  |
| 17. | Functioning status of above conveyance system   | --  |  |
| 18. | Mode of Transportation of waste   | Hazardous waste is transferred through dedicated GPS enabled vehicles.  |  |
| 19. | Whether the facilities has dedicated and registered vehicle or not? If yes, the vehicle number (as per regulation with RTO)   | This site is totally dedicated for Alang Sosiya Ship Recycling facility. Unit has dedicated vehicles for the transportation of waste as per the guidelines. (GPS mounted)   |  |

|     |  |  |
|-----|--|--|
| 20. | Is manifest system properly maintained?  | Unit is following the manifest system.   |
| 21. | Details of D.G. sets   | 25 KVA DG set provided   |
| 22. | Total valid members at the time of Inspection  | Total members:137 nos.   |
| 23. | Is any pre-treatment given by members industries before sending it TSDF  | Stabilization/solidification done with help of cement, fly ash, sand at said premises.   |
| 24. | Analysis, facilities available at TSDF site  | Not available  |
| 25. | Status of CCA  | CCA valid up to 16/03/2026   |
| 26. | Details of various sample collected during the inspection  | <p>Bilge water is fed to collection tank of ETP. In addition to this, leachate collected is also transferred to collection tank of ETP.</p> <p>Total 06 water samples are collected during visit. Details of sample collected is as follows:</p> <ol style="list-style-type: none"> <li>1. Final outlet of the ETP</li> <li>2. water sample collected from borewell near Mahadev temple</li> <li>3. water sample collected from Bore well of Vallabhbhai Italiya</li> <li>4. Water sample collected from Bore well of Bapa Sitaram Madhuli</li> <li>5. Water sample collected from Bore well of Jivrajbhai Italiya</li> <li>6. water sample collected from bore well of Kalubhai Lavjibhai Italia</li> </ol> |
| 27. | Whether operation and maintenance of TSDF is as per CPCB Guidelines or not ? (Attach a separate sheet for point wise compliance) | <ul style="list-style-type: none"> <li>● Fix pump and pipeline is provided for lifting leachate waste water from leachate collection well.</li> <li>● Monitoring well is provided.</li> <li>● Asbestos waste sealed in plastic bags is solidifying with help of cement at one corner of land fill cell 4.1</li> </ul>  |
| 28. | General and overall observation and compliance of CCA conditions during Inspection   | <ul style="list-style-type: none"> <li>● This is dedicated facilities for Alang Sosiya ship recycling plots, which comprises of SLF, CHWIF and common ETP.</li> <li>● ETP of cap. 30 KLD provided for the treatment of bilge water.</li> <li>● Common hazardous waste incinerator of 5 MT/day capacities is provided for incineration of puff waste, rubber waste, oily sand, oily rags/ oily sludge.</li> </ul>   |
| 29. | Other relevant observation   | <p>This TSDF site is visited w.r.to quarterly monitoring. This is a dedicated TSDF site for treatment &amp; disposal of wastes generated during ship recycling at Alang SRY.</p> <p>Unit has provided cell no. 1, 2, 3, 4.1, 4.2, common incinerator, ETP and incineration waste storage facility in their TSDF facility.</p> <p>At present cell no 3 (Municipal waste storage), cell no 4.1 &amp; 4.2 are in operation, cell no 1 &amp; 2 are closed and under capping process.</p>   |

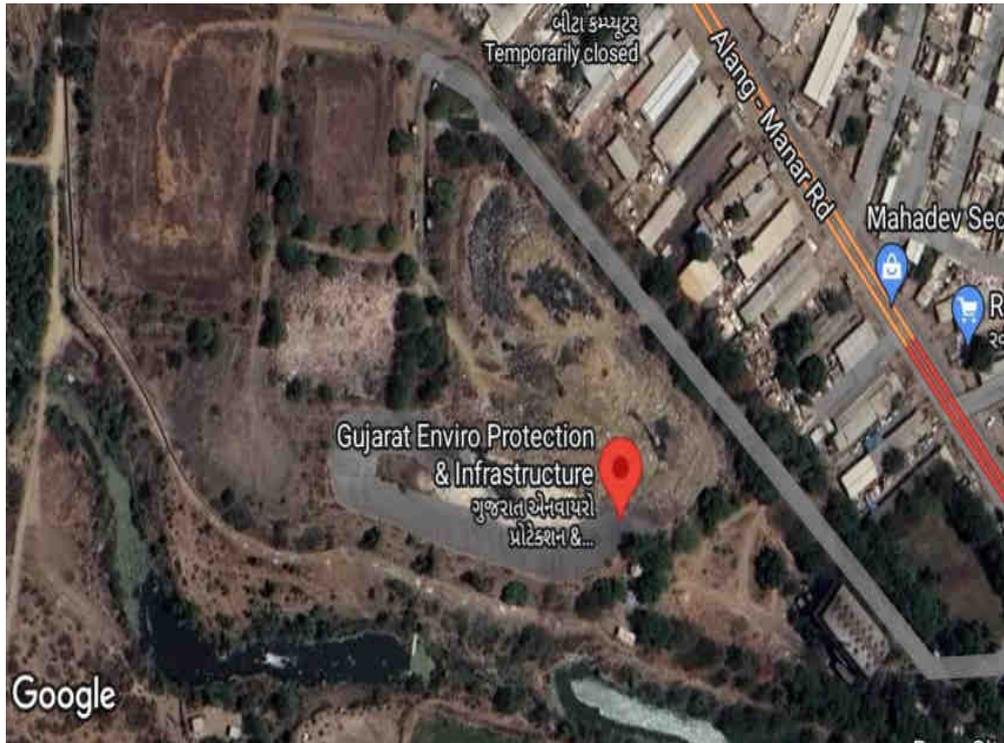
|  |  |   |
|--|--|---|
|  |  | <p>Unit is disposing non-hazardous &amp; non leachable waste (1) Glasswool, (2) broken glass waste, (3) Ceramic waste/ insulation ceramic tiles, (4) Ceramic cooling powder, (5) Mineral wool and (6) Cementing material- tiles at cell no. 4.2. Unit has obtained CCA Amendment (H-124844) for the same. Unit is disposing other hazardous wastes at cell no. 4.1. During visit, it is observed that unit has started using cell no. 4.2 for disposal of non-hazardous wastes as mentioned above.</p> <p>Currently only primarily capping with intermediate soil is done in the cell no. 1 &amp; 2. Still liner capping is pending at cell no. 1 &amp; 2. TSDF facility has not completed post closure of cell no. 1 &amp; 2.</p> <p>Leachate generated in the cells &amp; bilge water is treated in ETP of TSDF. ETP consists of- Collection tank, Oil skimming tank, Equalization Tank, Flash Mixer, Primary settling tank, Plain Aeration tank (without biomass), Secondary settling tank, treated waste water holding tank &amp; SDB. During visit ETP is observed in operation and treated waste water is stored in treated waste water tank.</p> <p>During visit, ETP inlet and outlet flow meter reading are 9664.510 m<sup>3</sup> and 9667.02 m<sup>3</sup> respectively.</p> <p>During visit, incinerator is observed not in operation. Online gas analyzer is found not in working condition. Moreover, it is observed that OCEMS is also not in operation and currently no data is transmitted into CPCB server. Online query is raised for compliance of the same. During visit, @ 65.615 MT incinerable waste stock is observed. Photographs taken during visit is attached.</p> |
|--|--|---|

- Sheet comprising details of various wastes disposed since 2006-07 to April-2023 is attached.

## [2] Status of habitation

- On north side – Alang Ship Recycling Yard road
- On east side – Madhuli of Bapa Sitaram,
- On South side – Kathudi river and agriculture land
- On West side – Open plot

Google image of TSDF site and its surrounding is as below:



## [3] Report with respect to health hazards to residents of the local area

Gujarat Maritime Board (GMB) is requested via email (dated 17/05/2023) to submit details of any report/details regarding health impact (hazard) study.

**Station: Alang-Sosiya**

**Date : 01/05/2023**

**(Dr. N. B. Kukakdiya)**  
S.S.A.

**(J. V. Joshi)**  
A.E.E.

Photographs of Gujarat Maritime Board TSDF site



**Photographs of cell no. 4.1**



**Photographs of cell no. 4.2**



**Vehicle washing area**

| <b>HAZARDOUS WASTE RECEIVED AT GMB TSDF SITE ALANG</b> |           |                                  |           |             |             |            |
|--|-----------|----------------------------------|-----------|-------------|-------------|------------|
| <b>UP to April-23</b>                                  |           |                                  |           |             |             |            |
| Sr. No.  | Year      | Type of Waste Received Qty. (MT) |           |             |             |            |
|  |           | LANDFILLABLE WASTE               |           | Incinerable | Bilge Water | Total      |
|  |           | SLF                              | S/S       |             |             |            |
| 1  | 2006-2007 | 160.461                          | 653.077   | 219.323     | 0.000       | 1032.861   |
| 2  | 2007-2008 | 170.216                          | 1578.666  | 268.143     | 0.000       | 2017.025   |
| 3  | 2008-2009 | 263.015                          | 2934.815  | 803.806     | 1026.205    | 5027.841   |
| 4  | 2009-2010 | 131.265                          | 2956.967  | 1054.588    | 1275.220    | 5418.040   |
| 5  | 2010-2011 | 183.425                          | 5529.502  | 1347.404    | 1154.980    | 8215.310   |
| 6  | 2011-2012 | 56.175                           | 6194.504  | 792.595     | 1275.705    | 8318.979   |
| 7  | 2012-2013 | 77.150                           | 6526.305  | 607.175     | 3344.725    | 10555.355  |
| 8  | 2013-2014 | 73.085                           | 5210.385  | 358.895     | 1863.525    | 7505.890   |
| 9  | 2014-2015 | 70.765                           | 4541.570  | 545.095     | 2121.965    | 7279.395   |
| 10   | 2015-2016 | 50.585                           | 2499.650  | 843.800     | 1602.275    | 4996.310   |
| 11   | 2016-2017 | 47.735                           | 4313.870  | 407.435     | 1799.165    | 6568.205   |
| 12   | 2017-2018 | 44.355                           | 4851.935  | 610.395     | 2286.775    | 7793.460   |
| 12   | 2018-2019 | 56.265                           | 4377.940  | 593.875     | 1680.060    | 6708.140   |
| 13   | 2019-2020 | 53.560                           | 5335.560  | 636.095     | 1871.920    | 7897.135   |
| 14   | 2020-2021 | 37.580                           | 4045.980  | 758.960     | 2038.970    | 6881.490   |
| 15   | 2021-2022 | 62.305                           | 6426.450  | 1124.715    | 2132.740    | 9746.210   |
| 16   | 2022-2023 | 31.625                           | 4318.235  | 923.175     | 1981.565    | 7254.600   |
| 17   | 2023-2024 | 1.050                            | 411.085   | 52.200      | 95.540      | 559.875    |
| Total  |           | 1570.617                         | 72706.496 | 11947.674   | 27551.335   | 113776.122 |



# Gujarat Pollution Control Board

PCB Id: 15989

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details** Gmb Alang - T.S.D.F

Outward No: 42071-14/06/2023

Email : PLOT NO:325/1-1,  
alang@luthraindia.com Gujarat Maritime Board, Alang , MANAR,  
MANAR - 364140  
Telephone : DIST : Bhavnagar , TAL : Talaja , SIDC : Not In Gide  
09377908006

Inspection Id : 736028 ( H.O.Reference ) Ro Name : Bhavnagar

**2 Type / Scale / Sector / Status :** RED / MEDIUM / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

**3 Inspection Dt & Time :** 01/05/2023 15:40 / Air , Water , Hazd **Person Contacted :** Mr. Devang Joshi, Manager

**4 Env Audit Detail :** Sch : 1 , School of Engineering - R. K. University , Year : 2017 , On Dt :

Commissioned Dt : 01/03/2012 Production Start Dt : 03/03/2006 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 10.000 Dom : 5.000 Borewells: 0

**6 Waste Water generation / Discharge (klpd) :** Ind : 9.500 Dom : 5.000 Tubewells: 1

**7 Consumer No.(Electric Meter):** Source of Water Supply: Local Body

**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

**9 Discharge Pt / Final Receiving Body (Ultimate):** SOAK PIT / No generation of industrial wastewater

**10 Status of water consent Under the Water Act,1974:** H-124844-16/03/2026 Last Inward:272955-22/02/2023[DEX]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**  
ETP Details : P-Collection Tank,P-Equalization Tank,P-Flash Mixer,P-Floculator,P-Oil-Grease Trap,P-Pri Settling Tank,S-Aeration Tank,S-Settling Tank

**12 Whether Industry is a member of CETP ?** No

**13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 79 , Capacity of All =**

No Data  
Fuel Used : ldo  
Stack Attached to : Incinerator

**14 TSDF Name :** G.M.B,ALANG-Bhavnagar [15989]

**15 Lab Charges Pending : NIL** Water Cess Charges Pending : NIL

**16 Last Env. Form V : 2020-2021** Water Cess Return : 2016-2017 HW Monthly Return : 2023-05

**17 Last 3 Legal Action :**

| Insp Dt    | Act | Leg Dt     | For | Insp ID | IR-Leg | Type | Out No |
|------------|-----|------------|-----|---------|--------|------|--------|
| 22/02/2023 | SCN | 04/03/2023 | ,   | 705959  | SCN    | APP  | 735321 |
| 16/09/2020 | SCN | 14/10/2020 | ,   | 578002  | SCN    | HOR  | 569950 |
| 16/05/2019 | SCN | 11/12/2019 | ,   | 525468  | SCN    | OTH  | 530077 |

**Monthly Patrak Data :** Last Return : 202305 HAZD Waste Disposal : 640.485 (0 Trucks)

| Electricity Units Consumed in month | Water Consumed in month             | Effluent Discharged in month      |
|-------------------------------------|-------------------------------------|-----------------------------------|
| Production - 0, ETP - 0, APCM - 0   | Meter Reading - 0, Kilo Litre - 122 | Meter Reading - 0, Kilo Litre - 0 |



# Gujarat Pollution Control Board

PCB Id: 15989

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatons

|     |                                |     |  |
|-----|--------------------------------|-----|--|
| k - | Recycler Registration Valid ?? | N.A |  |
|-----|--------------------------------|-----|--|

## General Observation

|     |  |          |  |
|-----|--|----------|--|
| a - | Is the Industry in Operation ??                      | Yes      |  |
| a - | R.O File No  | T-13 (8) |  |
| b - | Industry Operating without CCA                       | No.      |  |
| c - | Has Production exceeded (last 3 MTHs) than CCA-Qty   | No.      |  |
| d - | Any products-NOT in CCA, manufactured-Last 3 MTHs    | No.      |  |
| e - | Foul Odour/Fugitive Emission/Bye Pass in Premises ?? | No.      |  |
| f - | Industry Name CHANGED in recent times ??             | No.      |  |
| g - | Has Regn with CETP or TSDF expired ??                | N.A      |  |
| h - | Seperate Energy Meter for A.P.C.M ?                  | N.A      |  |
| h - | Provision of any STAND-BY Pump ??                    | N.A      |  |

## Air Related

|     |  |          |             |
|-----|--|----------|-------------|
| a - | Fuel Type confirmitive with CCA ?                | Yes      | As per Crux |
| b - | Av. Fuel Consumption EXCEEDING CCA limits        | No.      | As per Crux |
| c - | APC Measures confirmitive with CCA conditions ?? | Yes      | As per Crux |
| d - | ALL APCMs are in operation                       | Yes      | As per Crux |
| e - | SMF availability                                 | Provided |             |
| f - | Thick Smoke observed in Flue Gas/Processes ??    | No.      |             |
| g - | ph of Scrubbing Media as per requirement ??      | Yes      | As per Crux |
| h - | Ultimate Disposal of Scrubbing Media             | ETP      |             |
| i - | Nos of Samples : Stack & Ambient                 | 0, 0     |             |

## GEM

|      |  |     |  |
|------|--|-----|--|
| 18 - | Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date | Yes |  |
|------|--|-----|--|

## Haz Waste Related

|     |   |                          |             |
|-----|---|--------------------------|-------------|
| a - | Haz waste Catg confirmitive with CCA  | Yes                      |             |
| b - | H.W generation exceeding CCA limits   | No.                      |             |
| c - | Collection, Storage, Treatmnt, Disposal Facility Adequate ??  | Yes                      |             |
| d - | Reusing or Recycling of Haz Waste by Industry ?   | No                       |             |
| e - | LogBook / XGN Manifests / Disposal Records TALLYING ??  | Fully                    |             |
| f - | Stock of Haz-Waste @ premises/Whether EXCESS ?  | @ 65.6 incinerable waste |             |
| g - | Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?                                      | Yes                      |             |
| h - | Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity) | --                       |             |
| i - | Technical capability and equipment complying with the SOP/Guideline?  | Yes                      | As per Crux |
| j - | Is unit complying the conditions gives in SOP/Guidelines?   | Yes                      |             |
| k - | Facility is adequate for the applied process  | Yes                      |             |
| l - | Passbook is maintained?   | Yes                      |             |
| n - | Details of PLI, if applicable   | --                       |             |
| n - | Details of safety specs provided by the facility  | --                       |             |
| o - | Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?                 | Yes                      |             |
| p - | Quantity of Hazardous waste procured as per CCA?  | Yes                      |             |

## Water Parameter

|     |                                   |            |             |
|-----|-----------------------------------|------------|-------------|
| b - | Source of Water Supply            | Local Body |             |
| c - | W.W.G is EXCEEDING the CCA Limits | Yes        | As per Crux |



# Gujarat Pollution Control Board

PCB Id: 15989

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

|   |   |   |          |  |
|---|---|---|----------|--|
| d | - | W.W Disposal as per the Consent Conditions ?          | Yes      |  |
| e | - | Was the ETP in operation ?                            | Yes      |  |
| f | - | Treatment System ADEQUATE to handle existing effluent | Adequate |  |
| g | - | Did u observe ANY ILLEGAL Discharge ??                | No.      |  |
| h | - | Nos of Samples collected                              | 06       |  |

## Remarks :

THIS IS A TSDF SITE OPERATED BY GEPIL

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection, PCB-ID: ( 15989 )

- This inspection is carried out (1) in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No. GPCB/HAZ. GEN-756/739304/ date 17/04/2023 and (2) Submission of Quarterly Report by the SPCB/PCC to MoEF, CPCB on 'Performance of Operation of the common TSDF (for the period from January-23 to March-23). The detailed inspection report is attached herewith. [4704]-08/06/2023
- ~ RO Query to Staff: Pl. discuss [503]-12/06/2023
- ~ RO Comments/Reply :Online gas analyzer is found not in working condition. OCEMS is also not in operation and currently no data is transmitted into CPCB server.-14/06/2023

I recommend : d. Issue Show Cause Notice

W.C Notings: As per Crux[4704-LSS]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

બોર્ડની CCAની શરતોનું પાલન કરતાં રહેવું.

આપની TSDF siteના peripheryથી 500 Meterના Radius વાળો નકશો અત્રેની કચેરીને રજૂ કરવો.

## Compliance Observed in this Inspections.



# Gujarat Pollution Control Board

PCB Id: 15989

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

| Instructions in Previous Visits and Reply  | Insp Det         | Instruction Status        |
|--|------------------|---------------------------|
| Glass-woolનું disposal પહેલા તેના volume reduction માટેની વ્યવસ્થા/સાધનો વસાવવાની કાર્યવાહી ઝડપથી પૂર્ણ કરાવવી.; REPLY SUBMITTED AT YOUR BHAVANAGAR GOOD OFFICE ON DATED 23/02/2023 (27/02/2023)   | 705959(22/02/23) | ---                       |
| Online Monitoring system (OCEMS) ને CPCB તથા GPCB server સાથે link કરવા.; REPLY SUBMITTED YOUR BHAVNAGAR GOOD OFFICE ON DATED 23/02/2023 (27/02/2023)  | 705959(22/02/23) | ---                       |
| (3) આપના દ્વારા Glass Wool, Ceramic, Rusted Iron Scale તેમજ Other Ship Breaking Wasteનો Cell 4.2 માં Dispose કરવા માટે રજુઆત કરેલ છે જ્યારે સદર વેસ્ટ માટે Hazardous waste Rules અંતર્ગત Authorization મેળવેલ હોય, EC Applicability અંગે સ્પષ્ટતા કરવી.; Reply Submitted at your Bhavnagar good office (05/11/2022)  | 688883(03/10/22) | Partial Compliance        |
| (4) છેલ્લા વર્ષ દરમિયાન આપનાં દ્વારા Disposal માટે લેવામાં આવેલ Haz. Waste, Municipal waste (Category wise) તેમજ Incinerate કરવામાં આવેલ, TSDFમાં Dump કરેલ waste અને ઉદભવેલ Incineration Ashની વિગતો આપવી.; Reply Submitted at your Bhavnagar good office (05/11/2022)  | 688883(03/10/22) | Fully Complied            |
| (7) આપના દ્વારા Empty sludgeના Drumsને ખુલ્લામાં રાખેલ છે તેને Haz. Waste storage roomમાં Store કરવા.; Reply Submitted at your Bhavnagar good office (05/11/2022)  | 688883(03/10/22) | Fully Complied            |
| (8) MSW Cell No.3 માં MSW સાથે Bio medical waste (Expired Medicines), Plastic waste, Rubber, Food Packets, wood, Leaves, Glass જેવા મળેલ હોય, યોગ્ય Segregation કરવું તથા Recyclable waste ને Recycle કરવું.; Reply Submitted at your Bhavnagar good office (05/11/2022)   | 688883(03/10/22) | Partial Compliance        |
| (9) Vehicle washનો નિયમીત ઉપયોગ કરવો.; Reply Submitted at your Bhavnagar good office (05/11/2022)  | 688883(03/10/22) | Fully Complied            |
| (2) આપના દ્વારા કરાવવામાં આવેલ Glasswool lechateના reports રજૂ કરવા.; Reply submitted at your Bhavnagar good office (05/11/2022)   | 688883(03/10/22) | Fully Complied            |
| (1) Cell No. 4.2 માં રહેલ waterને ETPમાં લઈ Treat કરવું.; REPLY SUBMITTED AT YOUR BHAVNAGAR GOOD OFFICE~CELL NO. 4.2 water treated by ETP @\$Done (05/11/2022)   | 688883(03/10/22) | Partial Compliance        |
| (5) Incineratorનો Feeding Point તેમજ Ash removal Point Air tight કરવા; Reply Submitted at your Bhavnagar good office (05/11/2022)  | 688883(03/10/22) | Partial Compliance        |
| (6) Online Monitoring system install કરીને જણ કરવી.; Reply Submitted at your Bhavnagar good office (05/11/2022)  | 688883(03/10/22) | Pending !! Reminded AGAIN |
| બોર્ડની સીસીએની શરતોનું પાલન કરતા રહેવું.; We always comply with our CCA conditions and always follow the Environmental laws @\$Reply submitted at your Bhavnagar Good office (13/08/2022)   | 680319(01/08/22) | Partial Compliance        |
| online gas analyser બંધ જોવા મળેલ. સીપીસીબીના સર્વરમાં ડેટા લીક થતા નથી. આ બાબતે સ્પષ્ટતા કરવી.; Due to some technical fault our old OCEMS was not in working condition. Due to this data has not transmitted in CPCB server. We are already in process to purchase new OCEMS, its purchase order already issued to Envirozone instrument and Equipment. Our new OCEMS will be receiving in the end of the month. @\$Once it will be Installed, we will inform you for the same. Purchase order is attached here for your good reference. @\$Data submitted at your bhavnagar good office (13/08/2022) | 680319(01/08/22) | Pending !! Reminded AGAIN |



# Gujarat Pollution Control Board

PCB Id: 15989

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (15989)

### A Sample Details

| Sr | Act  | Ph/Temp/Air Sampled    | Time      | Type | Sampling Point  | Col-Cond        |
|----|------|------------------------|-----------|------|---|-----------------|
| 1  | W-13 | @ 7-8 on ph strip / 28 | 1730-1730 | REP  | bore well water sample of kalubhai lavjibhai italia, opp. tsdf site ~ water sample from bore well o | Colourless      |
| 2  | W-13 | @ 7-8 on ph strip / 28 | 1715-1715 | REP  | water sample collected from bore well of jivrajbhai italiya ~                                       | Colourless      |
| 3  | W-13 | @ 7-8 on ph strip / 28 | 1700-1700 | REP  | collected from bapasararam madhuli borewell (g-2) ~ water sample collected from bore well of bapa s | Colourless      |
| 4  | W-13 | @ 7-8 on ph strip / 27 | 1645-1645 | REP  | collected from vallabhbhai italiya borewell (g-1) ~ water sample collected from bore well of vallab | Colourless      |
| 5  | W-13 | @ 7-8 on ph strip / 29 | 1630-1630 | REP  | from borewell near mahadeva temple ( inside gepil ) ~ water sample collected from borewell near mah | Colourless      |
| 6  | W-13 | @ 7-8 on ph strip / 27 | 1610-1610 | REP  | ## final outlet of the etp ~ final outlet of etp  | light yellowish |

### B Process Stacks

### C Flue gases Stacks

| Sr | Stack attached to | Mts | Remark | SMF | APCM | Fuel | Consp-Unit | Insp Remk |
|----|-------------------|-----|--------|-----|------|------|------------|-----------|
| 1  | Incinerator       | 21  |        | YES | N.A  | ldo  |            |           |

### D Details about Hazardous Waste Management :

| Sr | Source of Hazardous Waste   | Catg    | Qty/Year     | HW Disposal Management |
|----|---|---------|--------------|------------------------|
| 1  | Ship Breaking Wastes  | X -X01  | 100.000-M.T  | COL,DST,REC,TRA        |
| 2  | Asbestos-Containing Residues  | I -15.1 | 0.001-M.T    | COL,DST,REC,TRA        |
| 3  | Glasswool   | X -X02  | 2500.000-M.T | COL,DST,REC,TRA        |
| 4  | Oily Sludge   | X -X14  | 50.000-M.T   | COL,DSI,REC,STO,TRA    |
| 5  | PVC/ Plastic waste  | X -X09  | 10.000-M.T   | COL,DSI,REC,STO,TRA    |
| 6  | Cementing Material  | X -X04  | 100.000-M.T  | COL,DST,REC,TRA        |
| 7  | Asbestos/ACM  | X -X03  | 50.000-M.T   | COL,DST,REC,TRA        |
| 8  | Bilge Water   | X -X11  | 500.000-M.T  | COL,OTH,REC,STO,TRA    |
| 9  | Chemical sludge from waste water treatment                                    | I -35.3 | 183.000-M.T  | COL,DST                |
| 10 | Contaminated Sand   | X -X10  | 10.000-M.T   | COL,DST,REC,STO,TRA    |
| 11 | Garbage   | X -X12  | 15.000-M.T   | COL,DST,REC,STO,TRA    |
| 12 | Ceramic   | X -X05  | 50.000-M.T   | COL,DST,REC,TRA        |
| 13 | Oily Rags   | X -X13  | 5.000-M.T    | COL,DSI,REC,STO,TRA    |
| 14 | Rubber  | X -X08  | 50.000-M.T   | COL,DSI,REC,STO,TRA    |
| 15 | Thermocol   | X -X07  | 250.000-M.T  | COL,DSI,REC,STO,TRA    |
| 16 | Rusted Iron Scale   | X -X06  | 50.000-M.T   | COL,DST,REC,TRA        |
| 17 | Empty barrels/containers/liners contaminated with hazardous chemicals /wastes | I -33.1 | 621.000-M.T  | COL,DEC,STO,RRE,TRA    |

### E Products :

| Sr | Product Name                  | NOC Qty | CCA Qty       | Applied Qty | Inspection Remark |
|----|-------------------------------|---------|---------------|-------------|-------------------|
| 1  | disposal of hazardous wastes  | 500.000 | 500.000 - M.T | 0.000       | 500.000           |
| 2  | reception of hazardous wastes | 500.000 | 500.000 - M.T | 0.000       | 500.000           |

### F Raw material :

| Sr | Raw Material Name                      | Capacity - Unit / Month |
|----|--|-------------------------|
| 1  | bilge water or ballast water from ship | 900.000 - KLT           |
| 2  | reception of hazardous waste           | 500.000 - M.T           |
| 3  | reception of hazardous waste           | 500.000 - M.T           |

### G Water Consumption & Generation Break up

| Sr | Water Code (Qty in klpd - Kilo Ltr per Day) | WC : 15.000 | WWG : 14.500 | Water Source | Remark |
|----|---|-------------|--------------|--------------|--------|
| 1  | Domestic Purpose                            | 5.000       | 5.000        | Local Body   |        |
| 2  | Others .....                                | 10.000      | 9.500        | No Source    |        |

### H Solid Waste

Joshi Jaydeep v - Dr. NIPUL BABUBHAI KUKADIYA, SSA

14/06/2023

5/6 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 15989

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**Inspection Team :**

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

**Signature By (Joshi Jaydeep v )**



# Gujarat Pollution Control Board

PCB Id: 20740

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

| <b>1</b>                            | <b>Industry Details</b>   | <b>Tsdf &amp; Chwif Of Gujarat Enviro Protection &amp; Infra.Ltd.-Gepil-Gabheni</b>   | <b>Outward No: 53109-08/06/2023</b> |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|-------------------------------------|---|---|-------------------------------------|--|---------------------------------|-----------------------------------|-----------------------------------|-----------------------------------|------|--------|------------|-----|------------|-------|--------|-----|-----|--------|------------|-----|------------|---|--------|-----|-----|--------|------------|-----|------------|---|--------|-----|-----|--------|--|--|--|--|--|--|
|                                     | Email :   | shashikant.patel@luthraindia.com  | PLOT NO: ,                          | VILLAGE.GABHENI,, NEAR SACHIN, GIDC, SACHIN - 394230 |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|                                     | Telephone :   | 9377528425  | DIST : Surat, TAL : Chorasi         | , SIDC : Not In Gidc                                 |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|                                     | Inspection Id :   | 735932 ( Others/Higher Authority )  | Ro Name :                           | Surat  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>2</b>                            | <b>Type / Scale / Sector / Status :</b>   | RED / MEDIUM / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>3</b>                            | <b>Inspection Dt &amp; Time :</b>   | 02/05/2023 18:10 / Water , Hazd   | <b>Person Contacted :</b>           | MR. Satyendra Jariwala - I/c                         |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>4</b>                            | <b>Env Audit Detail :</b>   | Sch : N.A , N.G.PATEL POLYTECHNIC AT : ISROLI , Year : 2011 , On Dt :   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|                                     | Commissioned Dt :   | 05/06/2001  | Production Start Dt :               | 05/06/2001   | Applicability of CRZ Rules : No |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>5</b>                            | <b>Water Consumption in Kilo Lts Per Day</b>  | Ind : 30.000  | Dom :                               | 6.500  | <b>Borewells: 0</b>             |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>6</b>                            | <b>Waste Water generation / Discharge (klpd) :</b>  | Ind : 15.000  | Dom :                               | 6.200  | <b>Tubewells: 0</b>             |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>7</b>                            | <b>Consumer No.(Electric Meter):</b>  | <b>Source of Water Supply: Bore Well</b>  |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>8</b>                            | <b>Disposal Mode of Industrial / Domestic :</b>   | Not Specified / Not Specified   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>9</b>                            | <b>Discharge Pt / Final Receiving Body (Ultimate):</b>  | Internal recycling & reuse / 0  |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>10</b>                           | <b>Status of water consent Under the Water Act,1974:</b>                                      | AWH-42713-06/04/2016 Last Inward:23724-30/06/2011-[REJ]   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>11</b>                           | <b>Effluent Treatment plant (ETP) : Units, if provided and status :</b>                       | ETP Details : P-Chemical Dousing Tank,P-Collection Cum Equalization,P-Filter Press,P-Flash Mixer,P-Nuetralization,P-Pri Settling Tank,T-Incenerator   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>12</b>                           | <b>Whether Industry is a member of CETP ?</b>   | No  |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>13</b>                           | <b>Boilers=0 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 150 , Capacity of All = --</b> | APCM Details : Cyclone ,Green Belt,Scrubber,Water Sprinkler<br>Fuel Used : Diesel,ldo<br>Stack Attached to : D.G. Sets,Incinerator  |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>14</b>                           | <b>TSDF Name :</b>  | Guj Env Prot & Infra Ltd.SACHIN [20740]   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>15</b>                           | <b>Lab Charges Pending :</b>  | NIL   |                                     | <b>Water Cess Charges Pending :</b>                  | NIL                             |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>16</b>                           | <b>Last Env. Form V :</b>   | 2016-2017   |                                     | <b>Water Cess Return :</b>                           | 2017-2018                       |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| <b>17</b>                           | <b>Last 3 Legal Action :</b>  | HW Monthly Return : 2022-99   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|                                     |   | <table border="1"> <thead> <tr> <th>Insp Dt</th> <th>Act</th> <th>Leg Dt</th> <th>For</th> <th>Insp ID</th> <th>IR-Leg</th> <th>Type</th> <th>Out No</th> </tr> </thead> <tbody> <tr> <td>17/07/2019</td> <td>NOT</td> <td>21/10/2019</td> <td>EPA,,</td> <td>533306</td> <td>NOT</td> <td>OTH</td> <td>524984</td> </tr> <tr> <td>29/08/2018</td> <td>SCN</td> <td>19/11/2018</td> <td>,</td> <td>493494</td> <td>SCN</td> <td>HOR</td> <td>476011</td> </tr> <tr> <td>23/11/2011</td> <td>SCN</td> <td>05/03/2012</td> <td>,</td> <td>189599</td> <td>SCN</td> <td>OTH</td> <td>106152</td> </tr> </tbody> </table> | Insp Dt                             | Act  | Leg Dt                          | For                               | Insp ID                           | IR-Leg                            | Type | Out No | 17/07/2019 | NOT | 21/10/2019 | EPA,, | 533306 | NOT | OTH | 524984 | 29/08/2018 | SCN | 19/11/2018 | , | 493494 | SCN | HOR | 476011 | 23/11/2011 | SCN | 05/03/2012 | , | 189599 | SCN | OTH | 106152 |  |  |  |  |  |  |
| Insp Dt                             | Act   | Leg Dt  | For                                 | Insp ID  | IR-Leg                          | Type                              | Out No                            |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| 17/07/2019                          | NOT   | 21/10/2019  | EPA,,                               | 533306   | NOT                             | OTH                               | 524984                            |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| 29/08/2018                          | SCN   | 19/11/2018  | ,                                   | 493494   | SCN                             | HOR                               | 476011                            |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| 23/11/2011                          | SCN   | 05/03/2012  | ,                                   | 189599   | SCN                             | OTH                               | 106152                            |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|                                     | <b>Monthly Patrak Data :</b>  | Last Return : 201803  |                                     | <b>HAZD Waste Disposal : NO DATA</b>                 |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
|                                     |   | <table border="1"> <thead> <tr> <th>Electricity Units Consumed in month</th> <th>Water Consumed in month</th> <th>Effluent Discharged in month</th> </tr> </thead> <tbody> <tr> <td>Production - 0, ETP - 0, APCM - 0</td> <td>Meter Reading - 0, Kilo Litre - 0</td> <td>Meter Reading - 0, Kilo Litre - 0</td> </tr> </tbody> </table>  | Electricity Units Consumed in month | Water Consumed in month                              | Effluent Discharged in month    | Production - 0, ETP - 0, APCM - 0 | Meter Reading - 0, Kilo Litre - 0 | Meter Reading - 0, Kilo Litre - 0 |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| Electricity Units Consumed in month | Water Consumed in month   | Effluent Discharged in month  |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |
| Production - 0, ETP - 0, APCM - 0   | Meter Reading - 0, Kilo Litre - 0   | Meter Reading - 0, Kilo Litre - 0   |                                     |  |                                 |                                   |                                   |                                   |      |        |            |     |            |       |        |     |     |        |            |     |            |   |        |     |     |        |            |     |            |   |        |     |     |        |  |  |  |  |  |  |



# Gujarat Pollution Control Board

PCB Id: 20740

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

|   |   |         |                |
|---|---|---------|----------------|
| a | - Is the Industry in Operation ??                             | No.     |                |
| a | - R.O File No   | SRT-618 |                |
| b | - <b>Industry Operating without CCA</b>                       | No.     | as per IR crux |
| c | - <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>   | No.     |                |
| d | - <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>    | No.     |                |
| e | - <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b> | No.     |                |
| f | - Industry Name CHANGED in recent times ??                    | No.     |                |
| g | - <b>Has Regn with CETP or TSDF expired ??</b>                | N.A     |                |
| h | - Seperate Energy Meter for A.P.C.M ?                         | N.A     |                |
| h | - Provision of any STAND-BY Pump ??                           | N.A     |                |

## GEM

|    |   |     |    |
|----|---|-----|----|
| 18 | - Where Authorization Under BMW Rules 2016 obtained ?<br>Provide Authorization No. / Date | Yes | NA |
|----|---|-----|----|

## Haz Waste Related

|   |  |           |    |
|---|--|-----------|----|
| a | - <b>Haz waste Catg confirmitive with CCA</b>  | Yes       |    |
| b | - <b>H.W generation exceeding CCA limits</b>   | No.       |    |
| c | - <b>Collection, Storage, Treatmnt, Disposal Facility Adequate ??</b>  | Yes       |    |
| d | - Reusing or Recycling of Haz Waste by Industry ?  | No        |    |
| e | - LogBook / XGN Manifests / Disposal Records TALLYING ??   | Partially |    |
| f | - Stock of Haz-Waste @ premises/Whether EXCESS ?   | -----     |    |
| g | - <b>Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?</b>                                      | Yes       | NA |
| h | - <b>Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)</b> | -----     | NA |
| i | - <b>Technical capability and equipment complying with the SOP/Guideline?</b>  | Yes       | NA |
| j | - <b>Is unit complying the conditions gives in SOP/Guidelines?</b>   | Yes       | NA |
| k | - <b>Facility is adequate for the applied process</b>  | Yes       | NA |
| l | - <b>Passbook is maintained?</b>   | Yes       | NA |
| m | - <b>Details of PLI, if applicable</b>   | -----     | NA |
| n | - <b>Details of safety spectrs provided by the facility</b>  | -----     | NA |
| o | - <b>Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?</b>                 | Yes       | NA |
| p | - <b>Quantity of Hazardous waste procured as per CCA?</b>  | Yes       | NA |

## Water Parameter

|   |   |           |                |
|---|---|-----------|----------------|
| b | - Source of Water Supply                                | Bore Well |                |
| c | - <b>W.W.G is EXCEEDING the CCA Limits</b>              | No.       |                |
| d | - <b>W.W Disposal as per the Consent Conditions ?</b>   | Yes       | as per IR crux |
| e | - Was the ETP in operation ?                            | No        |                |
| f | - Treatment System ADEQUATE to handle existing effluent | Adequate  |                |
| g | - <b>Did u observe ANY ILLEGAL Discharge ??</b>         | No.       |                |
| h | - Nos of Samples collected                              | 0         |                |



# Gujarat Pollution Control Board

PCB Id: 20740

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Remarks :

COMMON TSDF SITE AND INCINERATOR

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 20740 )

This inspection is carried out (1) in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No. GPCB/HAZ. GEN-756/739304/ date 17/04/2023. Detail inspection report is attached herewith. [4769]-03/06/2023

~ RO Comments/Reply : Based on IR...-08/06/2023

I recommend : a. Keep on Records + Notings

W.C Notings: -----[4769-AEE]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. આપના Common TSDF ની મુલાકાત NGT Matter COA No. 92 to 96/2021 નાં સંદર્ભમાં કરવામાં આવી છે.
2. જે અન્વયે નીચે મુજબની માહિતી આધારભૂત પુરાવા સાથે રજૂ કરવી.
3. Current Status of the TSDF
4. Status of Habitation as to how far for the Habitation from TSDF sites is there and whether there is any possibility of the buffer zone being created of 500 meters.
5. Report with respect to health hazardous to the residents of the local area.
6. છેલ્લી મુલાકાત દરમ્યાન આપેલ સુચનાની પૂર્તતા કરવી.

## Compliance Observed in this Inspections.

| Instructions in Previous Visits and Reply   | Insp Det         | Instruction Status |
|---|------------------|--------------------|
| ૧. Cell no. 0 to 4 નો હાલ નો Status Report આધાર ભૂત પુરાવા સાથે જમા કરાવ્યો.  | 679578(27/07/22) | ---                |
| ૨. મુલાકાત દરમ્યાન સદર સાઈટ પર કોઈ પણ પ્રકાર ની (TSDF તથા Incineration ફેસિલીટી ને સંલગ્ન ) પ્રવૃત્તિ જોવા મળેલ નહીં. | 679578(27/07/22) | ---                |
| ૩. તમામ Cell no. 0 to 4 ની CPCB ના TSDF site ના પ્રોટોકોલ મુજબ જાળવની કરવી.   | 679578(27/07/22) | ---                |
| • સાઇડ બંધ થઇ ત્યારથી અત્યાર સુધીના લીચેટ મેનેજમેન્ટની વિગતો જમા કરાવવી.  | 533306(17/07/19) | Still Pending      |
| ૧) GPCB તેમજ અન્ય ઓથોરીટી એ આપેલ આદેશોનું ચુસ્તપણે પાલન કરવું.  | 525541(16/05/19) | Still Pending      |



# Gujarat Pollution Control Board

PCB Id: 20740

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (20740)

### A Sample Details

### B Process Stacks

### C Flue gases Stacks

| Sr | Stack attached to | Mts | Remark             | SMF | APCM                | Fuel   | Consp-Unit  | Insp Remk                 |
|----|-------------------|-----|--------------------|-----|---------------------|--------|-------------|---------------------------|
| 1  | Incinerator       | 30  | Dismantled         | YES | CYC,GRB,SCR,<br>WSP | ldo    | 0.04 KL/HR  | Incinerator plant closed. |
| 2  | D.G. Sets         | 10  | 120 kVA (stand by) | N.A | N.A                 | Diesel | 0.014 KL/HR |                           |

### D Details about Hazardous Waste Management :

| Sr | Source of Hazardous Waste   | Catg    | Qty/Year      | HW Disposal Management |
|----|---|---------|---------------|------------------------|
| 1  | Empty barrels/containers/liners contaminated with hazardous chemicals /wastes | I -33.1 | 900.000-M.T   | COL,STO,RRE,TRA        |
| 2  | Concentration or evaporation residues   | I -37.3 | 14400.000-M.T | COL,DSI,STO,TRA        |
| 3  | Chemical sludge from waste water treatment                                    | I -35.3 | 360.000-M.T   | COL,DST,STO            |

### E Products :

| Sr | Product Name                              | NOC Qty     | CCA Qty           | Applied Qty | Inspection Remark                         |
|----|---|-------------|-------------------|-------------|---|
| 1  | common incinerator facility and tsdf site | 3500000.000 | 3500000.000 - M.T | 0.000       | Not in operation & CC&A has been expired. |

### F Raw material :

| Sr | Raw Material Name  | Capacity - Unit / Month |
|----|--|-------------------------|
| 1  | Hazardous waste as per CPCB Guidelines (For co-processing) | 30000.000 - M.T         |

### G Water Consumption & Generation Break up

| Sr | Water Code (Qty in klpd - Kilo Ltr per Day) | WC : 36.500 | WWG : 21.200 | Water Source | Remark |
|----|---|-------------|--------------|--------------|--------|
| 1  | Agriculture                                 | 10.000      | 0.000        | Borewell     |        |
| 2  | Cooling Water                               | 0.500       | 0.500        | Local Body   |        |
| 3  | Domestic Purpose                            | 6.500       | 6.200        | Borewell     |        |
| 4  | Mnfg Process                                | 15.000      | 8.000        | Borewell     |        |
| 5  | Others .....                                | 0.000       | 0.200        | Borewell     |        |
| 6  | Wash Water                                  | 9.000       | 6.500        | Borewell     |        |

### H Solid Waste

**Inspection Team :** MR. BHAVESHGIRI CHANDUGIRI GOSAI - MR. VIPULKUMAR AMRUTLAL PRAJAPATI

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

**Signature By(MR. BHAVESHGIRI CHANDUGIRI GOSAI )**

## **TSDF & CHWIF of Gujarat Enviro Protection & Infra. Ltd.-GEPIL**

### **(PCB ID: 20740, Inspection ID 735932)**

- This inspection is carried out (1) in context with matter of N.G.T. O.A. No. 92 to 96/2021 and GPCB letter No.GPCB/HAZ. GEN-756/739304/ date 17/04/2023.
- Details of the 3 points given in GPCB letter No. GPCB/HAZ. GEN-756/739304/ date 17/04/2023 is as below:

#### **[1] Current status of TSDF site**

- This is TSDF site is located at Village Gabheni, Near Sachin, GIDC, Surat. During visit, it is known that this TSDF / CHWIF site is found not in operation & totally closed since closure directions to this site vide H.O. order no. GPCB/CCASRT-618(10)/ID-20740/99103 dated 08/12/2011. During visit only cleaning activity related to grass cutting & maintaining of greenbelt is going on. During visit it is observed that the status of landfill site i.e. Cell no. 0 & 1 are found totally closed & covered condition. Cell no.2 found fully filled & covered with tarpaulin sheet, while cell no. 3 & 4 are found totally empty and found fill up with accumulate rainy water(without any waste only rain water fill up in this empty cell). Provided three Leachate Collection Wells are found empty. Looking to the condition of ETP it is observed empty and still condition. Provided Incineration facility found in totally dismantle condition. Provided all storage shed (6-nos) are found entirely empty.

#### **[2] Status of habitation**

- On north & west side – Unn khadi is passing adjacent to the site
- On east side – Residential area @ 180 meter followed by industrial units of Sachin GIDC
- On South side – Open land

Google image of TSDF site and its surrounding



### **[3] Report with respect to health hazards to residents of the local area**

During inspection, it is asked to the contacted person Mr. Satyendra Jariwala at the site regarding the any report/document/record health hazards to the nearby residents. He has informed that since this facility is not in operation since closure to the unit, no such health record is available. Hence written instruction is given to the unit to submit the health records in context to this inspection. Unit has uploaded the work order to conduct the health survey of near by the residents. Copy of the same is attached herewith and also uploaded by the unit on XGN.



A Luthra Group company  
**GUJARAT ENVIRO PROTECTION  
 & INFRASTRUCTURE Ltd.**  
 ISO 14001 CERTIFIED  
 CIN - U74999GJ1999PLC035306

To,

Date: 01/06/2023

The Regional Office  
 Gujarat Pollution Control Board  
 Plot No. 11-12/2,3, G.I.D.C.,  
 Pandesara,  
 Dist. Surat - 394221

**Sub: Health Survey - at our TSDF site as per the suggestion provided during the site visit**

Dear Sir,

W.r.t above site visit and the information required our point-wise submission is as below:

**Health Aspect:**

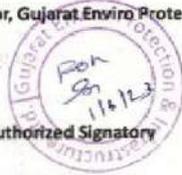
We have appointed M/s POLLUCON LAB to conduct the Health Survey in the nearby area of TSDF area. The survey work will take three months to complete as per their offer. We will submit our report once the work is completed.

W.r.t the health aspect, there is no report on health hazards to the resident to residents of the local area. There is no operational activity at the site. There is no such incident on health hazard till this due to TSDF operation so far. There is no complaint registered with the local public health department on this ground.

Kindly let us know if any other information is required related to the visit.

For, Gujarat Enviro Protection & Infrastructure Ltd.

Authorized Signatory



**Unit Location**  
 Village Gebheni Road, Near Sachin G.I.D.C., Suret - 394230  
 Phone : +91 261 2904728, 3211088 Fax : +91 261 2904050  
 Website : www.gepil.in | www.luthraindia.com  
 Website : www.gepil.in | www.luthraindia.com

**Corporate Office**  
 252/2, G.I.D.C. Pandesara, Suret - 394221, Gujarat, India  
 Phone : +91 261 2890605-7-8 Fax : +91 261 2890500

**Regd. Office**  
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 Nr. Harkishandas Hospital, Mumbai-400004, Maharashtra, India.